

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011

Norms Committee-III

Para 4.7 Decision

Meeting No. 05/82/2016 of 2016-17, to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, held on 08.06.2016 under the Chairmanship of Dr. S.K. Bansal, Jt. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri D.N.Mathur, Consultant, D/o Pharmaceuticals.
Shri M.V. Singh, FTDO, DGFT

The committee went through the minutes of earlier meeting No. 03/82 held 24.05.2016 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood to have furnished a declaration to RA that the items of import/export are not SCOMET items.

MEETING NUMBER : 5/82-ALC4/2016 **MEETING DATE** : 08.06.2016

1	Case No.:16/1/82-ALC1/2016	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01790/AM16/	RLA File :09/24/040/00564/AM13/	Lic.No/Date:0910055281 05.03.2013	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/16/2016-PI(Norms) dated 07.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

2	Case No.:52/6/82-ALC4/2014	Party Name:UPL LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
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	HQ File :01/82/050/00454/AM15/	RLA File :03/95/040/01043/AM14/	Lic.No/Date:0310776594 01.04.2014	Defer Date:07.07.2016
	Decision :Deferred.			

3	Case No.:88/6/82- ALC4/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00490/AM15/	RLA File :03/95/040/00033/AM15/	Lic.No/Date:0310782129 20.05.2014	Defer Date:07.07.2016
	Decision :Deferred.			

4	Case No.:61/4/82- ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00309/AM15/	RLA File :03/95/040/00190/AM15/	Lic.No/Date:0310785305 13.06.2014	Defer Date:07.07.2016
	Decision :Deferred.			

5	Case No.:69/4/82- ALC4/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00317/AM15/	RLA File :09/24/040/00175/AM15/	Lic.No/Date:0910060550 27.06.2014	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

6	Case No.:73/9/82- ALC4/2014	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00870/AM15/	RLA File :03/94/040/00755/AM14/	Lic.No/Date:0310786181 30.06.2014	Defer Date:07.07.2016
	Decision :Deferred.			

7	Case No.:79/9/82- ALC4/2014	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00876/AM15/	RLA File :03/95/040/00337/AM15/	Lic.No/Date:0310787073 18.07.2014	Defer Date:07.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

8	Case No.:396/5/82- ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00536/AM16/	RLA File :17/24/040/00047/AM15/	Lic.No/Date:1710005887 24.07.2014	Defer Date:07.07.2016
	Decision :Deferred.			

9	Case No.:63/8/82- ALC4/2014	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
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	HQ File :01/82/050/00727/AM15/	RLA File :07/24/040/00148/AM15/	Lic.No/Date:0710106181 25.07.2014	Defer Date:07.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

10	Case No.:32/9/82- ALC4/2014	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00829/AM15/	RLA File :34/24/040/00102/AM15/	Lic.No/Date:3410040406 28.07.2014	Defer Date:07.07.2016
	Decision :Deferred.			

11	Case No.:8/6/82- ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00410/AM15/	RLA File :03/95/040/00331/AM15/	Lic.No/Date:0310787382 28.07.2014	Defer Date:07.07.2016
	Decision :Deferred.			

12	Case No.:58/9/82- ALC4/2014	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00855/AM15/	RLA File :03/94/040/00171/AM15/	Lic.No/Date:0310787536 01.08.2014	Defer Date:07.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

13	Case No.:49/9/82- ALC4/2014	Party Name:SANMAR SPECIALITY CHEMICALS LIMITED,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00846/AM15/	RLA File :04/24/040/00106/AM15/	Lic.No/Date:0410159125 01.08.2014	Defer Date:07.07.2016
	Decision :Deferred.			

14	Case No.:31/9/82- ALC4/2014	Party Name:AMBERNATH ORGANICS PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00828/AM15/	RLA File :03/94/040/00074/AM15/	Lic.No/Date:0310787610 04.08.2014	Defer Date:07.07.2016
	Decision :Deferred.			

15	Case No.:2/14/82- ALC4/2015	Party Name:SHREE SHIVSHANKAR DRUGS & PHARMACEUTICALS P. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01138/AM16/	RLA File :03/95/040/00425/AM15/	Lic.No/Date:0310788055 14.08.2014	Defer Date:07.07.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

16	Case No.:48/5/82- ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
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	HQ File :01/82/050/00188/AM16/	RLA File :09/24/040/00260/AM15/	Lic.No/Date:0910060860 18.08.2014	Defer Date:07.07.2016
	Decision : It was observed that the quantities of import applied by the applicant appear to be disproportionately high. It is a necessary requirement that correct quantities be declared in the application. Whatever quantity has been applied for in the application, the firm should be in a position to justify. Accordingly, firm is to submit its version on immediate basis.			

17	Case No.:215/13/82- ALC4/2014	Party Name:GOLD STAR CHEMICALS PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01218/AM15/	RLA File :03/94/040/00358/AM15/	Lic.No/Date:0310788338 25.08.2014	Defer Date:07.07.2016
	Decision :Deferred.			

18	Case No.:377/5/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00517/AM16/	RLA File :03/94/040/00493/AM15/	Lic.No/Date:0310788472 27.08.2014	Defer Date:07.07.2016
	Decision : The Committee based on the written comments forwarded by D/o Pharmaceuticals vide O.M.No.35011/506/2015-PI(Norms) dated 30.12.2015, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

19	Case No.:224/13/82- ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01227/AM15/	RLA File :03/94/040/00391/AM15/	Lic.No/Date:0310788515 28.08.2014	Defer Date:07.07.2016
	Decision :Deferred.			

20	Case No.:225/13/82- ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01228/AM15/	RLA File :03/94/040/00397/AM15/	Lic.No/Date:0310788514 28.08.2014	Defer Date:07.07.2016
	Decision :Deferred.			

21	Case No.:262/13/82- ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01265/AM15/	RLA File :03/94/040/00971/AM14/	Lic.No/Date:0310788560 01.09.2014	Defer Date:07.07.2016
	Decision : Deferred.			

22	Case No.:223/13/82- ALC4/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01226/AM15/	RLA File :03/94/040/00508/AM15/	Lic.No/Date:0310788647 02.09.2014	Defer Date:07.07.2016
	Decision : Deferred.			

23	Case No.:3/7/82- ALC4/2014	Party Name:S V CHEM INTERMEDIATES P LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00647/AM15/	RLA File :04/24/040/00139/AM15/	Lic.No/Date:0410159328 02.09.2014	Defer Date:07.07.2016
Decision : Deferred.				

24	Case No.:400/5/82- ALC4/2015	Party Name:YASH RASAYAN & CHEMICALS	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00540/AM16/	RLA File :34/24/040/00120/AM15/	Lic.No/Date:3410040554 15.09.2014	Defer Date:07.07.2016
Decision : Deferred.				

25	Case No.:12/15/82- ALC4/2014	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01299/AM15/	RLA File :03/94/040/00460/AM15/	Lic.No/Date:0310789265 16.09.2014	Defer Date:07.07.2016
Decision : Deferred.				

26	Case No.:15/13/82- ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01018/AM15/	RLA File :34/24/040/00161/AM15/	Lic.No/Date:3410040594 30.09.2014	Defer Date:07.07.2016
Decision : Deferred.				

27	Case No.:19/1/82- ALC4/2015	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01545/AM15/	RLA File :03/94/040/00594/AM15/	Lic.No/Date:0310789922 01.10.2014	Defer Date:07.07.2016
Decision : Deferred.				

28	Case No.:29/13/82- ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01032/AM15/	RLA File :05/23/040/00268/AM15/	Lic.No/Date:0510391490 08.10.2014	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

29	Case No.:124/13/82- ALC4/2014	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01127/AM15/	RLA File :05/24/040/00319/AM15/	Lic.No/Date:0510391623 17.10.2014	Defer Date:07.07.2016
Decision : Information called for in NC meeting No.03/AM17 is awaited. The Committee accordingly deferred the case.				

30	Case No.:198/5/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00338/AM16/	RLA File :04/24/040/00205/AM15/	Lic.No/Date:0410159704 11.11.2014	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

31	Case No.:126/8/82-ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00922/AM16/	RLA File :03/94/040/00710/AM15/	Lic.No/Date:0310791177 18.11.2014	Defer Date:07.07.2016
Decision : Deferred.				

32	Case No.:43/18/82-ALC4/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01409/AM15/	RLA File :03/95/040/00701/AM15/	Lic.No/Date:0310791419 26.11.2014	Defer Date:07.07.2016
Decision : Deferred.				

33	Case No.:362/5/82-ALC4/2015	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00502/AM16/	RLA File :05/23/040/00377/AM15/	Lic.No/Date:0510392211 28.11.2014	Defer Date:07.07.2016
Decision : Deferred.				

34	Case No.:145/5/82-ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00285/AM16/	RLA File :03/94/040/00877/AM15/	Lic.No/Date:0310792112 17.12.2014	Defer Date:07.07.2016
Decision : Deferred.				

35	Case No.:127/5/82-ALC4/2015	Party Name:EMAMI LIMITED,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00267/AM16/	RLA File :02/24/040/00183/AM15/	Lic.No/Date:0210205355 18.12.2014	Defer Date:07.07.2016
Decision : Deferred.				

36	Case No.:136/5/82-ALC4/2015	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00276/AM16/	RLA File :03/94/040/00843/AM15/	Lic.No/Date:0310792314 23.12.2014	Defer Date:07.07.2016
Decision : Deferred.				

37	Case No.:221/5/82-	Party Name:VIVIMED	Meet No/Date:5/82-	Status:Case
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	ALC4/2015	LABS LIMITED	ALC4/2016 08.06.2016	Deferred
	HQ File :01/82/050/00361/AM16/	RLA File :09/24/040/00537/AM15/	Lic.No/Date:0910061442 23.12.2014	Defer Date:07.07.2016
	Decision : Deferred.			

38	Case No.:114/5/82- ALC4/2015	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00254/AM16/	RLA File :03/95/040/00756/AM15/	Lic.No/Date:0310792363 24.12.2014	Defer Date:07.07.2016
	Decision : Deferred.			

39	Case No.:218/5/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00358/AM16/	RLA File :09/24/040/00552/AM15/	Lic.No/Date:0910061462 29.12.2014	Defer Date:07.07.2016
	Decision : Deferred.			

40	Case No.:99/18/82- ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01465/AM15/	RLA File :07/24/040/00302/AM15/	Lic.No/Date:0710107307 30.12.2014	Defer Date:07.07.2016
	Decision : Deferred.			

41	Case No.:111/18/82- ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01477/AM15/	RLA File :07/24/040/00307/AM15/	Lic.No/Date:0710107306 30.12.2014	Defer Date:07.07.2016
	Decision : Deferred.			

42	Case No.:28/7/82- ALC4/2015	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00633/AM16/	RLA File :05/24/040/00428/AM15/	Lic.No/Date:0510392678 05.01.2015	Defer Date:07.07.2016
	Decision : Deferred.			

43	Case No.:45/5/82- ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00185/AM16/	RLA File :09/24/040/00558/AM15/	Lic.No/Date:0910061483 05.01.2015	Defer Date:07.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/1/2016-PI(Norms) dated 01.06.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

44	Case No.:102/5/82-ALC4/2015	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00242/AM16/	RLA File :03/94/040/00836/AM15/	Lic.No/Date:0310792635 07.01.2015	Defer Date:07.07.2016
Decision :Deferred for want of comments of DoP.				

45	Case No.:74/5/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00214/AM16/	RLA File :03/95/040/00833/AM15/	Lic.No/Date:0310792647 07.01.2015	Defer Date:07.07.2016
Decision :Deferred.				

46	Case No.:149/5/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00289/AM16/	RLA File :03/94/040/00813/AM15/	Lic.No/Date:0310792673 08.01.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments of DoP.				

47	Case No.:121/5/82-ALC4/2015	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00261/AM16/	RLA File :03/95/040/00835/AM15/	Lic.No/Date:0310792685 08.01.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments of DoP.				

48	Case No.:219/5/82-ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00359/AM16/	RLA File :09/24/040/00549/AM15/	Lic.No/Date:0910061517 09.01.2015	Defer Date:07.07.2016
Decision : Deferred.				

49	Case No.:239/5/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00379/AM16/	RLA File :09/24/040/00555/AM15/	Lic.No/Date:0910061520 09.01.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments of DoP.				

50	Case No.:141/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00281/AM16/	RLA File :03/94/040/00746/AM15/	Lic.No/Date:0310792870 13.01.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments of DoP.				

51	Case No.:119/5/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00259/AM16/	RLA File :03/95/040/00843/AM15/	Lic.No/Date:0310792869 13.01.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments of DoP.				

52	Case No.:243/5/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00383/AM16/	RLA File :09/24/040/00589/AM15/	Lic.No/Date:0910061530 14.01.2015	Defer Date:07.07.2016
Decision :Information called for from the firm is awaited.				

53	Case No.:88/5/82-ALC4/2015	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00228/AM16/	RLA File :05/23/040/00486/AM15/	Lic.No/Date:0510392949 21.01.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments D/o AYUSH.				

54	Case No.:138/8/82-ALC4/2015	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00934/AM16/	RLA File :03/94/040/01099/AM14/	Lic.No/Date:0310793426 30.01.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments of DoP.				

55	Case No.:275/5/82-ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00415/AM16/	RLA File :03/94/040/00930/AM15/	Lic.No/Date:0310793539 03.02.2015	Defer Date:07.07.2016
Decision :Deferred.				

56	Case No.:284/5/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/00424/AM16/	RLA File :03/94/040/01053/AM15/	Lic.No/Date:0310793620 05.02.2015	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/383/2015-PI(Norms) dated 17.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

57	Case No.:279/5/82-ALC4/2015	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00419/AM16/	RLA File :03/94/040/01088/AM15/	Lic.No/Date:0310793983 19.02.2015	Defer Date:07.07.2016

	Decision :Deferred.
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58	Case No.:288/5/82-ALC4/2015	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00428/AM16/	RLA File :03/94/040/01089/AM15/	Lic.No/Date:0310793982 19.02.2015	Defer Date:07.07.2016
	Decision :Deferred.			

59	Case No.:335/5/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00475/AM16/	RLA File :03/95/040/00978/AM15/	Lic.No/Date:0310794038 20.02.2015	Defer Date:07.07.2016
	Decision :deferred.			

60	Case No.:309/5/82-ALC4/2015	Party Name:SHREE VALLABH CHEMICAL	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00449/AM16/	RLA File :08/24/040/00417/AM15/	Lic.No/Date:0810134670 25.02.2015	Defer Date:07.07.2016
	Decision :Deferred.			

61	Case No.:1/1/82-ALC4/2015	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00001/AM16/	RLA File :05/24/040/00563/AM15/	Lic.No/Date:0510393385 26.02.2015	Defer Date:07.07.2016
	Decision :Deferred.			

62	Case No.:273/5/82-ALC4/2015	Party Name:BHARAT SERUMS & VACCINES LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00413/AM16/	RLA File :03/94/040/01055/AM15/	Lic.No/Date:0310794262 27.02.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments of DBT.			

63	Case No.:452/5/82-ALC4/2015	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00592/AM16/	RLA File :03/94/040/01091/AM15/	Lic.No/Date:0310794261 27.02.2015	Defer Date:07.07.2016
	Decision :Deferred.			

64	Case No.:295/5/82-ALC4/2015	Party Name:PROLIFE INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00435/AM16/	RLA File :08/24/040/00395/AM15/	Lic.No/Date:0810134703 03.03.2015	Defer Date:07.07.2016

Decision :Deferred.

65	Case No.:303/5/82-ALC4/2015	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00443/AM16/	RLA File :08/24/040/00422/AM15/	Lic.No/Date:0810134739 05.03.2015	Defer Date:07.07.2016
	Decision :Deferred.			

66	Case No.:300/5/82-ALC4/2015	Party Name:ADVANCE PETROCHEMICALS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00440/AM16/	RLA File :08/24/040/00448/AM15/	Lic.No/Date:0810134768 11.03.2015	Defer Date:07.07.2016
	Decision :Deferred.			

67	Case No.:447/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00587/AM16/	RLA File :03/94/040/01131/AM15/	Lic.No/Date:0310794543 12.03.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments of DoP.			

68	Case No.:45/4/82-ALC4/2015	Party Name:TIDE INDUSTRIES	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00084/AM16/	RLA File :34/24/040/00325/AM15/	Lic.No/Date:3410041050 16.03.2015	Defer Date:07.07.2016
	Decision :Deferred.			

69	Case No.:291/5/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00431/AM16/	RLA File :05/23/040/00544/AM15/	Lic.No/Date:0510393616 18.03.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments of DoP.			

70	Case No.:183/5/82-ALC4/2015	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00323/AM16/	RLA File :03/95/040/00964/AM15/	Lic.No/Date:0310794811 23.03.2015	Defer Date:07.07.2016
	Decision :deferred.			

71	Case No.:29/5/82-ALC4/2015	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00169/AM16/	RLA File :08/24/040/00483/AM15/	Lic.No/Date:0810134917 25.03.2015	Defer Date:07.07.2016
	Decision : Deferred.			

72	Case No.:16/5/82- ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00156/AM16/	RLA File :09/24/040/00736/AM15/	Lic.No/Date:0910061856 31.03.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

73	Case No.:26/5/82- ALC4/2015	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00166/AM16/	RLA File :08/24/040/00470/AM15/	Lic.No/Date:0810134992 07.04.2015	Defer Date:07.07.2016
Decision : Deferred.				

74	Case No.:411/5/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00551/AM16/	RLA File :03/95/040/01033/AM15/	Lic.No/Date:0310795186 08.04.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

75	Case No.:5/5/82- ALC4/2015	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00145/AM16/	RLA File :08/24/040/00003/AM16/	Lic.No/Date:0810135051 17.04.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

76	Case No.:35/5/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00175/AM16/	RLA File :09/24/040/00739/AM15/	Lic.No/Date:0910061891 17.04.2015	Defer Date:07.07.2016
Decision : Deferred.				

77	Case No.:132/7/82- ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00737/AM16/	RLA File :03/94/040/00024/AM16/	Lic.No/Date:0310795429 20.04.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

78	Case No.:153/7/82- ALC4/2015	Party Name:DR. ACHARYA LABORATORIES PVT. LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00758/AM16/	RLA File :03/94/040/00039/AM16/	Lic.No/Date:0310795534 24.04.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

79	Case No.:29/7/82-ALC4/2015	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00634/AM16/	RLA File :04/24/040/00003/AM16/	Lic.No/Date:0410160438 24.04.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

80	Case No.:40/8/82-ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00836/AM16/	RLA File :09/24/040/00042/AM16/	Lic.No/Date:0910061937 27.04.2015	Defer Date:07.07.2016
Decision : Deferred.				

81	Case No.:174/5/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00314/AM16/	RLA File :07/24/040/00393/AM15/	Lic.No/Date:0710108142 01.05.2015	Defer Date:07.07.2016
Decision : Deferred.				

82	Case No.:176/5/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00316/AM16/	RLA File :07/24/040/00389/AM15/	Lic.No/Date:0710108141 01.05.2015	Defer Date:07.07.2016
Decision : Deferred.				

83	Case No.:177/5/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00317/AM16/	RLA File :07/24/040/00390/AM15/	Lic.No/Date:0710108143 01.05.2015	Defer Date:07.07.2016
Decision : Deferred.				

84	Case No.:111/7/82-ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/00716/AM16/	RLA File :03/95/040/00058/AM16/	Lic.No/Date:0310795699 05.05.2015	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/766/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

85	Case No.:77/8/82-ALC4/2015	Party Name:GRANULES INDIA LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/00873/AM16/	RLA File :09/24/040/00022/AM16/	Lic.No/Date:0910061978 06.05.2015	Defer Date:

	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/648/2015-PI(Norms) dated 21.01.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		
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86	Case No.:75/8/82-ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00871/AM16/	RLA File :09/24/040/00051/AM16/	Lic.No/Date:0910061986 06.05.2015	Defer Date:07.07.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.2 dated 26.4.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

87	Case No.:65/8/82-ALC4/2015	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00861/AM16/	RLA File :09/24/040/00052/AM16/	Lic.No/Date:0910061973 06.05.2015	Defer Date:07.07.2016
	Decision : Information called for from the firm in NC meeting No.03/AM17 is awaited. The Committee decided to await the reply and deferred the case.			

88	Case No.:7/5/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00147/AM16/	RLA File :05/23/040/00037/AM16/	Lic.No/Date:0510394177 08.05.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

89	Case No.:38/8/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00834/AM16/	RLA File :09/24/040/00060/AM16/	Lic.No/Date:0910061998 08.05.2015	Defer Date:07.07.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

90	Case No.:200/5/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00340/AM16/	RLA File :04/24/040/00038/AM16/	Lic.No/Date:0410160569 21.05.2015	Defer Date:07.07.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

91	Case No.:97/8/82-ALC4/2015	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810135338	Defer

	:01/82/050/00893/AM16/	:08/24/040/00051/AM16/	22.05.2015	Date:07.07.2016
Decision :Deferred for want of comments from DoP.				

92	Case No.:45/8/82-ALC4/2015	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00841/AM16/	RLA File :05/24/040/00073/AM16/	Lic.No/Date:0510394342 25.05.2015	Defer Date:07.07.2016
Decision :Information has been called for from the firm in NC meeting No.02/AM17 is awaited.				

93	Case No.:86/8/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00882/AM16/	RLA File :09/24/040/00131/AM16/	Lic.No/Date:0910062091 29.05.2015	Defer Date:07.07.2016
Decision :Deferred.				

94	Case No.:187/7/82-ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00792/AM16/	RLA File :08/24/040/00057/AM16/	Lic.No/Date:0810135435 05.06.2015	Defer Date:07.07.2016
Decision :Deferred.				

95	Case No.:121/8/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00917/AM16/	RLA File :03/95/040/00190/AM16/	Lic.No/Date:0310796766 23.06.2015	Defer Date:07.07.2016
Decision :Deferred.				

96	Case No.:89/7/82-ALC4/2015	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00694/AM16/	RLA File :02/24/040/00045/AM16/	Lic.No/Date:0210205925 26.06.2015	Defer Date:07.07.2016
Decision : Deferred.				

97	Case No.:5/6/82-ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00601/AM16/	RLA File :34/24/040/00091/AM16/	Lic.No/Date:3410041336 01.07.2015	Defer Date:07.07.2016
Decision : Deferred.				

98	Case No.:97/14/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0910062271	Defer

	:01/82/050/01233/AM16/	:09/24/040/00186/AM16/	01.07.2015	Date:07.07.2016
Decision : Deferred.				

99	Case No.:109/14/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01245/AM16/	RLA File :09/24/040/00195/AM16/	Lic.No/Date:0910062283 02.07.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

100	Case No.:7/18/82-ALC4/2015	Party Name:SHODHANA LABORATORIES LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01472/AM16/	RLA File :09/24/040/00198/AM16/	Lic.No/Date:0910062275 02.07.2015	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/833/2015-PI(Norms) dated 18.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

101	Case No.:54/8/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/00850/AM16/	RLA File :05/23/040/00150/AM16/	Lic.No/Date:0510394862 09.07.2015	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/662/2015-PI(Norms) dated 18.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

102	Case No.:50/8/82-ALC4/2015	Party Name:PUSILIN BIOTECHNOLOGY PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00846/AM16/	RLA File :06/24/040/00014/AM16/	Lic.No/Date:0610038189 09.07.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments fromf DBT.				

103	Case No.:54/14/82-ALC4/2015	Party Name:BIOLOGICAL E LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01190/AM16/	RLA File :09/24/040/00524/AM15/	Lic.No/Date:0910062332 15.07.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments of DBT.				

104	Case No.:59/14/82-ALC4/2015	Party Name:BIOLOGICAL E LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01195/AM16/	RLA File :09/24/040/00525/AM15/	Lic.No/Date:0910062331 15.07.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments of DBT.				

105	Case No.:41/14/82-ALC4/2015	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01177/AM16/	RLA File :34/24/040/00031/AM16/	Lic.No/Date:3410041376 15.07.2015	Defer Date:07.07.2016
	Decision : Deferred			

106	Case No.:49/8/82-ALC4/2015	Party Name:M.L.A. INDUSTRIES	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00845/AM16/	RLA File :06/24/040/00015/AM16/	Lic.No/Date:0610038193 16.07.2015	Defer Date:07.07.2016
	Decision : Deferred.			

107	Case No.:120/8/82-ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00916/AM16/	RLA File :03/95/040/00304/AM16/	Lic.No/Date:0310797293 16.07.2015	Defer Date:07.07.2016
	Decision : Deferred.			

108	Case No.:49/14/82-ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01185/AM16/	RLA File :09/24/040/00205/AM16/	Lic.No/Date:0910062344 17.07.2015	Defer Date:07.07.2016
	Decision : Deferred.			

109	Case No.:39/14/82-ALC4/2015	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01175/AM16/	RLA File :05/23/040/00165/AM16/	Lic.No/Date:0510395004 20.07.2015	Defer Date:07.07.2016
	Decision : The committee decided to call for COA from import item No.2 and deferred the case.			

110	Case No.:21/16/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01341/AM16/	RLA File :09/24/040/00223/AM16/	Lic.No/Date:0910062361 22.07.2015	Defer Date:07.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide letter O.M.No.35011/821/2015-PI(Norms) dated 12.05.2016 dated 27.01.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

111	Case No.:22/16/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01342/AM16/	RLA File :09/24/040/00224/AM16/	Lic.No/Date:0910062360 22.07.2015	Defer Date:

	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/821/2015-PI(Norms) dated 23.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
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112	Case No.: 149/14/82- ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01285/AM16/	RLA File :09/24/040/00230/AM16/	Lic.No/Date:0910062365 23.07.2015	Defer Date:07.07.2016
	Decision : The Committee decided call for information as per Appendix 33 and past production consumption data vis-a-vis actual consumption of imported inputs duly certified by Central Excise Authorities. It was also observed that the quantities of import mentioned by the applicant appear to be disproportionately high. Accordingly, firm is to submit its version on immediate basis.			

113	Case No.: 79/8/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00875/AM16/	RLA File :05/24/040/00110/AM16/	Lic.No/Date:0510395084 24.07.2015	Defer Date:07.07.2016
	Decision :Deferred for want of comments from DoP.			

114	Case No.: 1/10/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00957/AM16/	RLA File :09/24/040/00211/AM16/	Lic.No/Date:0910062393 28.07.2015	Defer Date:07.07.2016
	Decision :Deferred.			

115	Case No.: 170/14/82- ALC4/2015	Party Name:PI INDUSTRIES LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01306/AM16/	RLA File :13/24/040/00015/AM16/	Lic.No/Date:1310047932 29.07.2015	Defer Date:07.07.2016
	Decision :Deferred.			

116	Case No.: 131/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01267/AM16/	RLA File :09/24/040/00212/AM16/	Lic.No/Date:0910062413 30.07.2015	Defer Date:07.07.2016
	Decision :Deferred.			

117	Case No.: 60/14/82- ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01196/AM16/	RLA File :09/24/040/00256/AM16/	Lic.No/Date:0910062418 31.07.2015	Defer Date:07.07.2016

	Decision :Deferred for want of comments from DoP.			
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118	Case No.: 84/1/82- ALC1/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01858/AM16/	RLA File :08/91/040/00210/AM16/	Lic.No/Date:0810135770 03.08.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

119	Case No.: 169/14/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01305/AM16/	RLA File :31/83/040/00018/AM16/	Lic.No/Date:3110065573 03.08.2015	Defer Date:07.07.2016
	Decision : Deferred.			

120	Case No.: 17/8/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00813/AM16/	RLA File :09/24/040/00251/AM16/	Lic.No/Date:0910062426 03.08.2015	Defer Date:07.07.2016
	Decision : Deferred.			

121	Case No.: 168/14/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01304/AM16/	RLA File :31/83/040/00024/AM16/	Lic.No/Date:3110065579 04.08.2015	Defer Date:07.07.2016
	Decision : Deferred.			

122	Case No.: 166/13/82- ALC4/2015	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01129/AM16/	RLA File :05/24/040/00235/AM16/	Lic.No/Date:0510395245 07.08.2015	Defer Date:07.07.2016
	Decision : Deferred.			

123	Case No.: 14/14/82- ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01150/AM16/	RLA File :03/95/040/00356/AM16/	Lic.No/Date:0310798008 07.08.2015	Defer Date:
	Decision : Already approved in NC 03/AN17			

124	Case No.: 18/14/82- ALC4/2015	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310798039	Defer

	:01/82/050/01154/AM16/	:03/95/040/00317/AM16/	10.08.2015	Date:07.07.2016
Decision : Deferred.				

125	Case No.:115/16/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01435/AM16/	RLA File :03/95/040/00164/AM16/	Lic.No/Date:0310798051 10.08.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

126	Case No.:23/8/82-ALC4/2015	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00819/AM16/	RLA File :09/24/040/00091/AM16/	Lic.No/Date:0910062478 11.08.2015	Defer Date:07.07.2016
Decision :Information called from the firm in NC Meeting No.03/AM17 is awaited. The Committee accordingly deferred the case.				

127	Case No.:155/14/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01291/AM16/	RLA File :05/24/040/00237/AM16/	Lic.No/Date:0510395271 11.08.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

128	Case No.:11/18/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01476/AM16/	RLA File :03/95/040/00327/AM16/	Lic.No/Date:0310798117 13.08.2015	Defer Date:07.07.2016
Decision :Deferred.				

129	Case No.:34/14/82-ALC4/2015	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01170/AM16/	RLA File :34/24/040/00144/AM16/	Lic.No/Date:3410041464 17.08.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

130	Case No.:99/14/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01235/AM16/	RLA File :09/24/040/00231/AM16/	Lic.No/Date:0910062516 18.08.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

131	Case No.:56/13/82-ALC4/2015	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0510395354	Defer

	:01/82/050/01019/AM16/	:05/24/040/00183/AM16/	18.08.2015	Date:07.07.2016
	Decision :Information called for from the firm in NC meeting No.03/AM17 is awaited. The committee accordingly deferred the case.			

132	Case No.:154/14/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01290/AM16/	RLA File :05/24/040/00381/AM15/	Lic.No/Date:0510395357 19.08.2015	Defer Date:07.07.2016
	Decision : Deferred.			

133	Case No.:68/14/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01204/AM16/	RLA File :09/24/040/00368/AM15/	Lic.No/Date:0910062518 19.08.2015	Defer Date:07.07.2016
	Decision :Deferred.			

134	Case No.:30/14/82-ALC4/2015	Party Name:BHARAT PARENTERALS LTD,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01166/AM16/	RLA File :34/24/040/00143/AM16/	Lic.No/Date:3410041467 20.08.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DBT.			

135	Case No.:3/14/82-ALC4/2015	Party Name:SHIRDI CHEMICALS PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01139/AM16/	RLA File :03/95/040/00401/AM16/	Lic.No/Date:0310798433 25.08.2015	Defer Date:07.07.2016
	Decision : Deferred.			

136	Case No.:54/13/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01017/AM16/	RLA File :03/94/040/00089/AM16/	Lic.No/Date:0310798493 26.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/824/2015-PI(Norms) dated 23.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

137	Case No.:24/14/82-ALC4/2015	Party Name:SHUBHAM SPECIALTY PRODUCTS	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01160/AM16/	RLA File :03/95/040/00348/AM16/	Lic.No/Date:0310798516 27.08.2015	Defer Date:07.07.2016
	Decision : Deferred.			

138	Case No.:35/14/82-ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01171/AM16/	RLA File :22/24/040/00032/AM16/	Lic.No/Date:2210015295 27.08.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

139	Case No.:82/14/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01218/AM16/	RLA File :05/24/040/00233/AM16/	Lic.No/Date:0510395480 31.08.2015	Defer Date:07.07.2016
Decision : Deferred .				

140	Case No.:89/14/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01225/AM16/	RLA File :05/24/040/00224/AM16/	Lic.No/Date:0510395479 31.08.2015	Defer Date:07.07.2016
Decision : Deferred.				

141	Case No.:94/14/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01230/AM16/	RLA File :05/24/040/00202/AM16/	Lic.No/Date:0510395481 31.08.2015	Defer Date:07.07.2016
Decision : Deferred.				

142	Case No.:116/16/82-ALC4/2015	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01436/AM16/	RLA File :05/24/040/00181/AM16/	Lic.No/Date:0510395496 01.09.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DBT.				

143	Case No.:93/14/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01229/AM16/	RLA File :05/24/040/00244/AM16/	Lic.No/Date:0510395493 01.09.2015	Defer Date:07.07.2016
Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/747/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes and deferred the case.				

144	Case No.:5/18/82-ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01470/AM16/	RLA File :52/24/040/00039/AM16/	Lic.No/Date:5210041625 04.09.2015	Defer Date:07.07.2016
Decision : Deferred.				

145	Case No.:141/14/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01277/AM16/	RLA File :17/24/040/00050/AM16/	Lic.No/Date:1710006170 04.09.2015	Defer Date:07.07.2016
Decision : Deferred.				

146	Case No.:52/14/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01188/AM16/	RLA File :09/24/040/00323/AM16/	Lic.No/Date:0910062554 04.09.2015	Defer Date:07.07.2016
Decision : Deferred .				

147	Case No.:10/20/82-ALC4/2015	Party Name:U SQUARE LIFESCIENCE PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01593/AM16/	RLA File :08/24/040/00153/AM16/	Lic.No/Date:0810135975 04.09.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

148	Case No.:119/16/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01439/AM16/	RLA File :03/94/040/00402/AM16/	Lic.No/Date:0310798725 08.09.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

149	Case No.:56/14/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01192/AM16/	RLA File :09/24/040/00134/AM16/	Lic.No/Date:0910062560 08.09.2015	Defer Date:07.07.2016
Decision : Deferred .				

150	Case No.:124/16/82-ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01444/AM16/	RLA File :03/94/040/00399/AM16/	Lic.No/Date:0310798771 09.09.2015	Defer Date:07.07.2016
Decision : Deferred .				

151	Case No.:46/14/82-ALC4/2015	Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01182/AM16/	RLA File :56/24/040/00005/AM16/	Lic.No/Date:5610004674 09.09.2015	Defer Date:07.07.2016
Decision : Deferred .				

152	Case No.:53/14/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01189/AM16/	RLA File :09/24/040/00315/AM16/	Lic.No/Date:0910062581 09.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/749/2015-(PI-Norms) dated 03.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

153	Case No.:157/14/82-ALC4/2015	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01293/AM16/	RLA File :52/24/040/00042/AM16/	Lic.No/Date:5210041630 10.09.2015	Defer Date:07.07.2016
	Decision : Deferred .			

154	Case No.:78/14/82-ALC4/2015	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01214/AM16/	RLA File :34/24/040/00148/AM16/	Lic.No/Date:3410041505 11.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/825/2015(PI-Norms) dated 23.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

155	Case No.:4/16/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01324/AM16/	RLA File :09/24/040/00297/AM16/	Lic.No/Date:0910062594 11.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/820/2015(PI-Norms) dated 12.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

156	Case No.:9/16/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01329/AM16/	RLA File :09/24/040/00328/AM16/	Lic.No/Date:0910062593 11.09.2015	Defer Date:07.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/820/2015 (PI-Norms) dated 12.05.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

157	Case No.:56/16/82-ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310798876	Defer

	:01/82/050/01376/AM16/	:03/94/040/00435/AM16/	14.09.2015	Date:07.07.2016
	Decision : Deferred .			

158	Case No.:59/16/82-ALC4/2015	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01379/AM16/	RLA File :03/94/040/00474/AM16/	Lic.No/Date:0310798877 14.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/775/2015-PI(Norms) 02.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

159	Case No.:8/14/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01144/AM16/	RLA File :03/95/040/00343/AM16/	Lic.No/Date:0310798846 14.09.2015	Defer Date:07.07.2016
	Decision : Deferred .			

160	Case No.:110/14/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01246/AM16/	RLA File :09/24/040/00305/AM16/	Lic.No/Date:0910062601 14.09.2015	Defer Date:07.07.2016
	Decision : Deferred .			

161	Case No.:134/14/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01270/AM16/	RLA File :09/24/040/00273/AM16/	Lic.No/Date:0910062602 14.09.2015	Defer Date:07.07.2016
	Decision : Deferred .			

162	Case No.:7/14/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01143/AM16/	RLA File :03/95/040/00426/AM16/	Lic.No/Date:0310798872 14.09.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

163	Case No.:74/14/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01210/AM16/	RLA File :34/24/040/00120/AM16/	Lic.No/Date:3410041510 15.09.2015	Defer Date:07.07.2016
	Decision : Deferred .			

164	Case No.:15/14/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01151/AM16/	RLA File :03/95/040/00360/AM16/	Lic.No/Date:0310798909 15.09.2015	Defer Date:07.07.2016
Decision : Deferred .				

165	Case No.:9/14/82- ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01145/AM16/	RLA File :03/95/040/00434/AM16/	Lic.No/Date:0310798944 16.09.2015	Defer Date:07.07.2016
Decision : Deferred .				

166	Case No.:98/14/82- ALC4/2015	Party Name:SRINI PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01234/AM16/	RLA File :09/24/040/00333/AM16/	Lic.No/Date:0910062625 16.09.2015	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/826/2015-(PI-Norms) dated 23.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

167	Case No.:124/14/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01260/AM16/	RLA File :09/24/040/00355/AM16/	Lic.No/Date:0910062622 16.09.2015	Defer Date:07.07.2016
Decision : Deferred .				

168	Case No.:35/16/82- ALC4/2015	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01355/AM16/	RLA File :03/94/040/00415/AM16/	Lic.No/Date:0310798977 21.09.2015	Defer Date:07.07.2016
Decision : Deferred .				

169	Case No.:34/16/82- ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01354/AM16/	RLA File :03/94/040/00472/AM16/	Lic.No/Date:0310798979 21.09.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

170	Case No.:71/14/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01207/AM16/	RLA File :09/24/040/00376/AM16/	Lic.No/Date:0910062633 21.09.2015	Defer Date:

	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 35011/752/2015-PI(Norms) dated 03.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
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171	Case No.: 64/21/82-ALC4/2015	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01769/AM16/	RLA File :08/24/040/00137/AM16/	Lic.No/Date:0810136085 22.09.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

172	Case No.: 64/14/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01200/AM16/	RLA File :09/24/040/00375/AM16/	Lic.No/Date:0910062644 22.09.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

173	Case No.: 117/14/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01253/AM16/	RLA File :04/24/040/00140/AM16/	Lic.No/Date:0410161044 22.09.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

174	Case No.: 118/14/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01254/AM16/	RLA File :04/24/040/00139/AM16/	Lic.No/Date:0410161045 22.09.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

175	Case No.: 103/14/82-ALC4/2015	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01239/AM16/	RLA File :09/24/040/00362/AM16/	Lic.No/Date:0910062635 22.09.2015	Defer Date: 07.07.2016
	Decision :Information called for from the firm in NC meeting No.03/AM17 is awaited. The Committee accordingly deferred the case.			

176	Case No.: 25/20/82-ALC4/2015	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01608/AM16/	RLA File :13/24/040/00027/AM16/	Lic.No/Date:1310047981 23.09.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

177	Case No.: 106/14/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
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	HQ File :01/82/050/01242/AM16/	RLA File :09/24/040/00373/AM16/	Lic.No/Date:0910062649 23.09.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

178	Case No.: 91/14/82- ALC4/2015	Party Name:CURETECH SKINCARE	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01227/AM16/	RLA File :22/21/040/00029/AM16/	Lic.No/Date:2210015316 24.09.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

179	Case No.: 5/20/82- ALC4/2015	Party Name:DORF- KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01588/AM16/	RLA File :03/94/040/00471/AM16/	Lic.No/Date:0310799047 24.09.2015	Defer Date:07.07.2016
Decision : Deferred.				

180	Case No.: 86/14/82- ALC4/2015	Party Name:BELLAPREMIER HAPPY HYGIENECARE PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01222/AM16/	RLA File :35/24/040/00005/AM16/	Lic.No/Date:3510044794 25.09.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

181	Case No.: 65/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01201/AM16/	RLA File :09/24/040/00291/AM16/	Lic.No/Date:0910062665 28.09.2015	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/758/2015-PI(Norms) dated 29.04.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

182	Case No.: 8/16/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01328/AM16/	RLA File :09/24/040/00294/AM16/	Lic.No/Date:0910062666 28.09.2015	Defer Date:07.07.2016
Decision : Deferred.				

183	Case No.: 68/16/82- ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01388/AM16/	RLA File :03/95/040/00454/AM16/	Lic.No/Date:0310799077 28.09.2015	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/766/2015-PI(Norms) dated 26.04.2016,				

	uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.
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184	Case No.:79/14/82-ALC4/2015	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01215/AM16/	RLA File :05/23/040/00274/AM16/	Lic.No/Date:0510395773 30.09.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from AYUSH.			

185	Case No.:6/10/82-ALC4/2015	Party Name:ARCHIMEDIS LABORATORIES PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/00962/AM16/	RLA File :09/24/040/00321/AM16/	Lic.No/Date:0910062670 30.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/762/2015-PI(Norms) dated 05.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

186	Case No.:69/16/82-ALC4/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01389/AM16/	RLA File :03/95/040/00350/AM15/	Lic.No/Date:0310799113 30.09.2015	Defer Date:07.07.2016
	Decision : Deferred .			

187	Case No.:33/16/82-ALC4/2015	Party Name:BLISS INDASI LIFESCIENCES PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01353/AM16/	RLA File :03/94/040/00483/AM16/	Lic.No/Date:0310799128 01.10.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

188	Case No.:55/16/82-ALC4/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01375/AM16/	RLA File :03/94/040/00525/AM16/	Lic.No/Date:0310799188 05.10.2015	Defer Date:07.07.2016
	Decision : Deferred .			

189	Case No.:43/16/82-ALC4/2015	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01363/AM16/	RLA File :03/94/040/00423/AM16/	Lic.No/Date:0310799184 05.10.2015	Defer Date:07.07.2016
	Decision : Deferred .			

190	Case No.:10/16/82-ALC4/2015	Party Name:SALICYLATES &	Meet No/Date:5/82-ALC4/2016	Status:Case Approved
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		CHEMICALS PRIVATE LIMITED	08.06.2016	
	HQ File :01/82/050/01330/AM16/	RLA File :09/24/040/00266/AM16/	Lic.No/Date:0910062673 05.10.2015	Defer Date:
	Decision :Deferred.			

191	Case No.:67/16/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01387/AM16/	RLA File :03/95/040/00485/AM16/	Lic.No/Date:0310799241 06.10.2015	Defer Date:07.07.2016
	Decision : Deferred .			

192	Case No.:25/16/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01345/AM16/	RLA File :09/24/040/00347/AM16/	Lic.No/Date:0910062681 07.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/821/2015-PI(Norms) dated 12.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

193	Case No.:139/14/82- ALC4/2015	Party Name:MAMTA POLYCOATS	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01275/AM16/	RLA File :34/24/040/00178/AM16/	Lic.No/Date:3410041581 08.10.2015	Defer Date:07.07.2016
	Decision : Deferred .			

194	Case No.:126/16/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01446/AM16/	RLA File :03/95/040/00445/AM16/	Lic.No/Date:0310799287 08.10.2015	Defer Date:07.07.2016
	Decision : Deferred .			

195	Case No.:61/16/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01381/AM16/	RLA File :03/95/040/00483/AM16/	Lic.No/Date:0310799284 08.10.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

196	Case No.:62/16/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01382/AM16/	RLA File :03/95/040/00491/AM16/	Lic.No/Date:0310799292 08.10.2015	Defer Date:07.07.2016
	Decision : Deferred .			

197	Case No.:17/16/82-ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01337/AM16/	RLA File :09/24/040/00402/AM16/	Lic.No/Date:0910062693 08.10.2015	Defer Date:07.07.2016
	Decision : It was observed that the quantities of import mentioned by the applicant appear to be disproportionately high. Accordingly, firm is to submit its version to NC-III in DGFT on immediate basis.			

198	Case No.:23/16/82-ALC4/2015	Party Name:SHREEGEN PHARMA LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01343/AM16/	RLA File :09/24/040/00359/AM16/	Lic.No/Date:0910062695 09.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/828/2015-PI(Norms) dated 18.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

199	Case No.:164/14/82-ALC4/2015	Party Name:AASHA BIOCHEM	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01300/AM16/	RLA File :10/24/040/00049/AM16/	Lic.No/Date:1010059293 12.10.2015	Defer Date:07.07.2016
	Decision : The Committee decided to call for DML for export product and deferred the case.			

200	Case No.:140/14/82-ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01276/AM16/	RLA File :34/24/040/00175/AM16/	Lic.No/Date:3410041586 12.10.2015	Defer Date:07.07.2016
	Decision : Deferred.			

201	Case No.:144/14/82-ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01280/AM16/	RLA File :52/24/040/00049/AM16/	Lic.No/Date:5210041658 14.10.2015	Defer Date:07.07.2016
	Decision : Deferred .			

202	Case No.:58/16/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01378/AM16/	RLA File :03/94/040/00497/AM16/	Lic.No/Date:0310799433 14.10.2015	Defer Date:07.07.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/506/2015-PI(Norms) dated 30.12.2015 and deferred the case.			

203	Case No.:132/14/82-	Party Name:RIDDHI	Meet No/Date:5/82-	Status:Case
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	ALC4/2015	PHARMA	ALC4/2016 08.06.2016	Deferred
	HQ File :01/82/050/01268/AM16/	RLA File :34/24/040/00180/AM16/	Lic.No/Date:3410041592 14.10.2015	Defer Date:07.07.2016
	Decision :Deferred for want of comments from DoP.			

204	Case No.:60/16/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01380/AM16/	RLA File :03/94/040/00486/AM16/	Lic.No/Date:0310799460 15.10.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

205	Case No.:92/16/82- ALC4/2015	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01412/AM16/	RLA File :34/24/040/00185/AM16/	Lic.No/Date:3410041600 15.10.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

206	Case No.:158/14/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01294/AM16/	RLA File :05/23/040/00305/AM16/	Lic.No/Date:0510395945 16.10.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

207	Case No.:26/16/82- ALC4/2015	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01346/AM16/	RLA File :09/24/040/00370/AM16/	Lic.No/Date:0910062746 20.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/830/2015-PI(Norms) dated 18.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

208	Case No.:11/16/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01331/AM16/	RLA File :09/24/040/00425/AM16/	Lic.No/Date:0910062758 20.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/820/2015-PI(Norms) dated 12.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

209	Case No.:27/16/82- ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File	RLA File	Lic.No/Date:0910062753	Defer Date:

	:01/82/050/01347/AM16/	:09/24/040/00420/AM16/	20.10.2015	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/827/2015-PI(Norms) dated 18.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

210	Case No.:72/16/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01392/AM16/	RLA File :03/95/040/00102/AM16/	Lic.No/Date:0310799579 21.10.2015	Defer Date:07.07.2016
	Decision : Deferred .			

211	Case No.:73/16/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01393/AM16/	RLA File :03/95/040/00087/AM16/	Lic.No/Date:0310799578 21.10.2015	Defer Date:07.07.2016
	Decision : Deferred .			

212	Case No.:29/16/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01349/AM16/	RLA File :09/24/040/00379/AM16/	Lic.No/Date:0910062768 23.10.2015	Defer Date:07.07.2016
	Decision :Deferred.			

213	Case No.:30/16/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01350/AM16/	RLA File :09/24/040/00383/AM16/	Lic.No/Date:0910062767 23.10.2015	Defer Date:07.07.2016
	Decision : Deferred .			

214	Case No.:129/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01449/AM16/	RLA File :03/95/040/00505/AM16/	Lic.No/Date:0310799628 23.10.2015	Defer Date:07.07.2016
	Decision : Deferred .			

215	Case No.:161/14/82-ALC4/2015	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01297/AM16/	RLA File :03/94/040/01226/AM15/	Lic.No/Date:0310799680 26.10.2015	Defer Date:07.07.2016
	Decision : Deferred .			

216	Case No.:78/16/82-ALC4/2015	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01398/AM16/	RLA File :03/95/040/00777/AM15/	Lic.No/Date:0310799666 26.10.2015	Defer Date:07.07.2016
	Decision : Deferred.			

217	Case No.:53/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01636/AM16/	RLA File :03/95/040/00529/AM16/	Lic.No/Date:0310799675 26.10.2015	Defer Date:07.07.2016
	Decision : Deferred.			

218	Case No.:93/16/82-ALC4/2015	Party Name:JAINEX SPECIALITY CHEMICAL	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01413/AM16/	RLA File :34/24/040/00196/AM16/	Lic.No/Date:3410041626 28.10.2015	Defer Date:07.07.2016
	Decision : Deferred.			

219	Case No.:31/16/82-ALC4/2015	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01351/AM16/	RLA File :09/24/040/00423/AM16/	Lic.No/Date:0910062790 28.10.2015	Defer Date:07.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/837/2015-PI(Norms) dated 18.05.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

220	Case No.:74/16/82-ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01394/AM16/	RLA File :03/95/040/00518/AM16/	Lic.No/Date:0310799705 28.10.2015	Defer Date:07.07.2016
	Decision :Deferred.			

221	Case No.:75/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01395/AM16/	RLA File :03/95/040/00525/AM16/	Lic.No/Date:0310799704 28.10.2015	Defer Date:07.07.2016
	Decision :Deferred.			

222	Case No.:9/20/82-ALC4/2015	Party Name:U SQUARE LIFESCIENCE PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01592/AM16/	RLA File :08/24/040/00237/AM16/	Lic.No/Date:0810136380 28.10.2015	Defer Date:07.07.2016
	Decision :Deferred for want of comments from DoP.			

223	Case No.:47/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01367/AM16/	RLA File :03/95/040/00526/AM16/	Lic.No/Date:0310799853 29.10.2015	Defer Date:07.07.2016
	Decision :Deferred.			

224	Case No.:136/14/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01272/AM16/	RLA File :05/23/040/00293/AM16/	Lic.No/Date:0510396078 30.10.2015	Defer Date:07.07.2016
	Decision :Information called for from the firm in NC meeting No.03/AM17 is awaited and deferred the case.			

225	Case No.:48/16/82-ALC4/2015	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01368/AM16/	RLA File :03/95/040/00549/AM16/	Lic.No/Date:0310799873 30.10.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

226	Case No.:87/16/82-ALC4/2015	Party Name:SCOTT-EDIL PHARMACIA LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01407/AM16/	RLA File :22/24/040/00020/AM16/	Lic.No/Date:2210015341 30.10.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

227	Case No.:159/14/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01295/AM16/	RLA File :05/24/040/00343/AM16/	Lic.No/Date:0510396075 30.10.2015	Defer Date:07.07.2016
	Decision :			

228	Case No.:118/16/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01438/AM16/	RLA File :05/24/040/00345/AM16/	Lic.No/Date:0510396076 30.10.2015	Defer Date:07.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/781/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

229	Case No.:84/16/82-ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01404/AM16/	RLA File :22/24/040/00055/AM16/	Lic.No/Date:2210015339 30.10.2015	Defer Date:

	Decision : The Committee decided to ratify norms based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/784/2015-PI(Norms) dated 29.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			
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230	Case No.: 67/21/82-ALC4/2015	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status: Case Deferred
	HQ File :01/82/050/01772/AM16/	RLA File :08/24/040/00258/AM16/	Lic.No/Date:0810136406 02.11.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

231	Case No.: 112/16/82-ALC4/2015	Party Name:BELCO PHARMA	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status: Case Deferred
	HQ File :01/82/050/01432/AM16/	RLA File :05/23/040/00273/AM16/	Lic.No/Date:0510396205 03.11.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

232	Case No.: 107/16/82-ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status: Case Deferred
	HQ File :01/82/050/01427/AM16/	RLA File :05/23/040/00326/AM16/	Lic.No/Date:0510396204 03.11.2015	Defer Date:07.07.2016
	Decision : Deferred.			

233	Case No.: 19/16/82-ALC4/2015	Party Name:MEDICLONE BIO-TECH PRIVATE LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status: Case Deferred
	HQ File :01/82/050/01339/AM16/	RLA File :04/24/040/00181/AM16/	Lic.No/Date:0410161279 04.11.2015	Defer Date:07.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/799/2015-PI(Norms) dated 13.06.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

234	Case No.: 90/16/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status: Case Deferred
	HQ File :01/82/050/01410/AM16/	RLA File :34/24/040/00207/AM16/	Lic.No/Date:3410041662 05.11.2015	Defer Date:07.07.2016
	Decision : Deferred .			

235	Case No.: 88/16/82-ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status: Case Deferred
	HQ File :01/82/050/01408/AM16/	RLA File :34/24/040/00202/AM16/	Lic.No/Date:3410041663 05.11.2015	Defer Date:07.07.2016
	Decision : Deferred .			

236	Case No.:37/16/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01357/AM16/	RLA File :03/94/040/00561/AM16/	Lic.No/Date:0310800114 06.11.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

237	Case No.:53/16/82- ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01373/AM16/	RLA File :03/95/040/00540/AM16/	Lic.No/Date:0310800090 06.11.2015	Defer Date:07.07.2016
	Decision : Deferred .			

238	Case No.:89/16/82- ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01409/AM16/	RLA File :34/24/040/00203/AM16/	Lic.No/Date:3410041666 09.11.2015	Defer Date:07.07.2016
	Decision : Deferred .			

239	Case No.:2/16/82- ALC4/2015	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01322/AM16/	RLA File :04/24/040/00175/AM16/	Lic.No/Date:0410161296 09.11.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

240	Case No.:34/1/82- ALC1/2016	Party Name:GLAND PHARMA LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01808/AM16/	RLA File :09/24/040/00469/AM16/	Lic.No/Date:0910062848 10.11.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

241	Case No.:110/16/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01430/AM16/	RLA File :05/23/040/00329/AM16/	Lic.No/Date:0510396325 13.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/339/2015-PI(Norms) dated 12.4.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

242	Case No.:106/16/82- ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01426/AM16/	RLA File :05/24/040/00384/AM16/	Lic.No/Date:0510396340 16.11.2015	Defer Date:

	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/801/2015-PI(Norms) dated 13.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
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243	Case No.:114/16/82-ALC4/2015	Party Name:SHIVA BIOCHEM INDUSTRIES	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01434/AM16/	RLA File :50/24/040/00017/AM16/	Lic.No/Date:5010002240 16.11.2015	Defer Date:07.07.2016
	Decision : Deferred .			

244	Case No.:52/20/82-ALC4/2015	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01635/AM16/	RLA File :03/95/040/00551/AM16/	Lic.No/Date:0310800331 19.11.2015	Defer Date:07.07.2016
	Decision :Deferred.			

245	Case No.:104/16/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01424/AM16/	RLA File :05/23/040/00339/AM16/	Lic.No/Date:0510396384 20.11.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

246	Case No.:4/20/82-ALC4/2015	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01587/AM16/	RLA File :03/94/040/00656/AM16/	Lic.No/Date:0310800363 23.11.2015	Defer Date:07.07.2016
	Decision : Deferred .			

247	Case No.:31/1/82-ALC1/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01805/AM16/	RLA File :05/24/040/00347/AM16/	Lic.No/Date:0510396399 23.11.2015	Defer Date:07.07.2016
	Decision : Deferred .			

248	Case No.:2/20/82-ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01585/AM16/	RLA File :05/24/040/00400/AM16/	Lic.No/Date:0510396400 23.11.2015	Defer Date:07.07.2016
	Decision : Deferred .			

249	Case No.:79/16/82-ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
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	HQ File :01/82/050/01399/AM16/	RLA File :22/24/040/00074/AM16/	Lic.No/Date:2210015349 23.11.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

250	Case No.: 81/16/82- ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01401/AM16/	RLA File :22/24/040/00075/AM16/	Lic.No/Date:2210015348 23.11.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

251	Case No.: 105/16/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01425/AM16/	RLA File :05/23/040/00356/AM16/	Lic.No/Date:0510396410 24.11.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

252	Case No.: 33/1/82- ALC1/2016	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01807/AM16/	RLA File :09/24/040/00486/AM16/	Lic.No/Date:0910062902 26.11.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

253	Case No.: 32/16/82- ALC4/2015	Party Name:INTERMED,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01352/AM16/	RLA File :04/24/040/00177/AM16/	Lic.No/Date:0410161343 26.11.2015	Defer Date:07.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/800/2015-PI(Norms) dated 13.06.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

254	Case No.: 2/1/82- ALC1/2016	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01776/AM16/	RLA File :03/95/040/00632/AM16/	Lic.No/Date:0310800416 26.11.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

255	Case No.: 23/1/82- ALC1/2016	Party Name:UNILINK PHARMA PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01797/AM16/	RLA File :04/24/040/00170/AM16/	Lic.No/Date:0410161342 26.11.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

256	Case No.: 57/20/82-	Party Name:WANBURY	Meet No/Date:5/82-	Status:Case
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	ALC4/2015	LIMITED(FORMERLY PEARL ORGANICS LTD)	ALC4/2016 08.06.2016	Approved
	HQ File :01/82/050/01640/AM16/	RLA File :03/95/040/00628/AM16/	Lic.No/Date:0310800470 30.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/865/2015-PI(Norms) dated 24.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

257	Case No.:58/20/82-ALC4/2015	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01641/AM16/	RLA File :03/95/040/00182/AM15/	Lic.No/Date:0310800550 01.12.2015	Defer Date:07.07.2016
	Decision : Deferred.			

258	Case No.:3/1/82-ALC1/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01777/AM16/	RLA File :03/95/040/00529/AM15/	Lic.No/Date:0310800547 01.12.2015	Defer Date:07.07.2016
	Decision : Deferred.			

259	Case No.:5/1/82-ALC1/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01779/AM16/	RLA File :03/95/040/00239/AM15/	Lic.No/Date:0310800551 01.12.2015	Defer Date:07.07.2016
	Decision : Deferred.			

260	Case No.:90/20/82-ALC4/2015	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01673/AM16/	RLA File :03/95/040/00629/AM16/	Lic.No/Date:0310800552 01.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/865/2015-PI(Norms) dated 24.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

261	Case No.:33/20/82-ALC4/2015	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01616/AM16/	RLA File :03/94/040/00532/AM16/	Lic.No/Date:0310800597 02.12.2015	Defer Date:07.07.2016
	Decision : Deferred .			

262	Case No.:54/20/82-ALC4/2015	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
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	HQ File :01/82/050/01637/AM16/	RLA File :03/95/040/00631/AM16/	Lic.No/Date:0310800619 03.12.2015	Defer Date:07.07.2016
	Decision : Deferred .			

263	Case No.:112/20/82- ALC4/2015	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01695/AM16/	RLA File :03/95/040/00646/AM16/	Lic.No/Date:0310800620 03.12.2015	Defer Date:07.07.2016
	Decision : Deferred .			

264	Case No.:86/20/82- ALC4/2015	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01669/AM16/	RLA File :03/95/040/00494/AM16/	Lic.No/Date:0310800662 04.12.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

265	Case No.:62/20/82- ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01645/AM16/	RLA File :03/95/040/00522/AM16/	Lic.No/Date:0310800711 07.12.2015	Defer Date:
	Decision :Already approved in NC03/AM17.			

266	Case No.:87/20/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01670/AM16/	RLA File :03/95/040/00605/AM16/	Lic.No/Date:0310800715 07.12.2015	Defer Date:07.07.2016
	Decision :Deferred.			

267	Case No.:127/16/82- ALC4/2015	Party Name:BLUELINE FOODS (INDIA) PVT.LTD,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01447/AM16/	RLA File :07/24/040/00267/AM16/	Lic.No/Date:0710109146 08.12.2015	Defer Date:07.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/656/2015-PI(Norms) dated 27.04.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

268	Case No.:85/20/82- ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01668/AM16/	RLA File :03/95/040/00201/AM16/	Lic.No/Date:0310800751 08.12.2015	Defer Date:
	Decision :Already approved in NC 03/Am17			

269	Case No.:36/20/82-ALC4/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01619/AM16/	RLA File :03/94/040/00651/AM16/	Lic.No/Date:0310800833 09.12.2015	Defer Date:07.07.2016
Decision :Deferred.				

270	Case No.:67/20/82-ALC4/2015	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01650/AM16/	RLA File :03/95/040/00054/AM16/	Lic.No/Date:0310800865 10.12.2015	Defer Date:07.07.2016
Decision :Deferred.				

271	Case No.:108/20/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01691/AM16/	RLA File :09/24/040/00506/AM16/	Lic.No/Date:0910062961 10.12.2015	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/5/2016-PI(Norms) dated 06.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

272	Case No.:110/20/82-ALC4/2015	Party Name:PROCESS AGROCHEM INDUSTRIES PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01693/AM16/	RLA File :56/24/040/00040/AM16/	Lic.No/Date:5610004767 10.12.2015	Defer Date:07.07.2016
Decision :Deferred.				

273	Case No.:9/1/82-ALC1/2016	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01783/AM16/	RLA File :03/94/040/00490/AM16/	Lic.No/Date:0310800912 11.12.2015	Defer Date:07.07.2016
Decision :Deferred.				

274	Case No.:66/20/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01649/AM16/	RLA File :03/95/040/00633/AM16/	Lic.No/Date:0310800935 11.12.2015	Defer Date:07.07.2016
Decision :Deferred.				

275	Case No.:45/20/82-ALC4/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310800992	Defer

	:01/82/050/01628/AM16/	:03/94/040/00736/AM16/	14.12.2015	Date:07.07.2016
Decision :Deferred.				

276	Case No.:24/20/82-ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01607/AM16/	RLA File :03/95/040/00088/AM16/	Lic.No/Date:0310800991 14.12.2015	Defer Date:07.07.2016
Decision :Deferred.				

277	Case No.:69/20/82-ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01652/AM16/	RLA File :03/95/040/00661/AM16/	Lic.No/Date:0310800980 14.12.2015	Defer Date:
Decision :Already approved in NC 03/Am17				

278	Case No.:4/1/82-ALC1/2016	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01778/AM16/	RLA File :03/95/040/00660/AM16/	Lic.No/Date:0310800993 14.12.2015	Defer Date:
Decision : Already approved in NC 03/Am17				

279	Case No.:49/20/82-ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01632/AM16/	RLA File :03/94/040/00714/AM16/	Lic.No/Date:0310801093 16.12.2015	Defer Date:07.07.2016
Decision :Deferred.				

280	Case No.:10/1/82-ALC1/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01784/AM16/	RLA File :03/94/040/00630/AM16/	Lic.No/Date:0310801130 16.12.2015	Defer Date:07.07.2016
Decision :Deferred.				

281	Case No.:44/20/82-ALC4/2015	Party Name:CELOGEN PHARMA PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01627/AM16/	RLA File :03/94/040/00720/AM16/	Lic.No/Date:0310801132 16.12.2015	Defer Date:07.07.2016
Decision :Deferred for want of comments from DoP.				

282	Case No.:46/20/82-ALC4/2015	Party Name:JINDAL DRUGS PRIVATE	Meet No/Date:5/82-ALC4/2016	Status:Case Deferred
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		LIMITED	08.06.2016	
	HQ File :01/82/050/01629/AM16/	RLA File :03/94/040/00692/AM16/	Lic.No/Date:0310801111 16.12.2015	Defer Date:07.07.2016
	Decision :Deferred.			

283	Case No.:120/20/82- ALC4/2015	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01703/AM16/	RLA File :09/24/040/00524/AM16/	Lic.No/Date:0910062974 16.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/743/2015-PI(NORMS) dated, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

284	Case No.:23/20/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01606/AM16/	RLA File :03/95/040/00697/AM16/	Lic.No/Date:0310801116 16.12.2015	Defer Date:07.07.2016
	Decision :Deferred.			

285	Case No.:8/20/82- ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL BOARD MILLS	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01591/AM16/	RLA File :05/24/040/00427/AM16/	Lic.No/Date:0510396637 16.12.2015	Defer Date:07.07.2016
	Decision :Deferred.			

286	Case No.:135/16/82- ALC4/2015	Party Name:METROCHEM API PVT. LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01455/AM16/	RLA File :09/24/040/00534/AM16/	Lic.No/Date:0910062981 17.12.2015	Defer Date:
	Decision : This case already approve in NC 03/AN17			

287	Case No.:8/1/82- ALC1/2016	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01782/AM16/	RLA File :03/94/040/00754/AM16/	Lic.No/Date:0310801214 18.12.2015	Defer Date:07.07.2016
	Decision :Deferred.			

288	Case No.:83/1/82- ALC1/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01857/AM16/	RLA File :03/94/040/00752/AM16/	Lic.No/Date:0310801211 18.12.2015	Defer Date:07.07.2016
	Decision :Deferred.			

289	Case No.:14/20/82-ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01597/AM16/	RLA File :03/94/040/00728/AM16/	Lic.No/Date:0310801252 21.12.2015	Defer Date:07.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/866/2015-PI(Norms) dated 18.05.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

290	Case No.:15/20/82-ALC4/2015	Party Name:CELOGEN PHARMA PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01598/AM16/	RLA File :03/94/040/00721/AM16/	Lic.No/Date:0310801298 22.12.2015	Defer Date:07.07.2016
	Decision :Deferred for want of comments from DoP.			

291	Case No.:19/20/82-ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01602/AM16/	RLA File :03/95/040/00009/AM16/	Lic.No/Date:0310801275 22.12.2015	Defer Date:07.07.2016
	Decision :Deferred.			

292	Case No.:20/20/82-ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01603/AM16/	RLA File :03/95/040/00267/AM16/	Lic.No/Date:0310801273 22.12.2015	Defer Date:07.07.2016
	Decision :Deferred.			

293	Case No.:111/20/82-ALC4/2015	Party Name:PARENTRAL DRUGS INDIA LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01694/AM16/	RLA File :56/24/040/00045/AM16/	Lic.No/Date:5610004780 22.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/803/2015-PI(Norms) dated 13.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

294	Case No.:48/20/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01631/AM16/	RLA File :03/94/040/00683/AM16/	Lic.No/Date:0310801362 28.12.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

295	Case No.:102/20/82-ALC4/2015	Party Name:STERMONE CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File	RLA File	Lic.No/Date:3410041764	Defer Date:

	:01/82/050/01685/AM16/	:34/24/040/00243/AM16/	29.12.2015	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/868/2015-PI(Norms) dated 24.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

296	Case No.:80/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01663/AM16/	RLA File :03/95/040/00736/AM16/	Lic.No/Date:0310801389 29.12.2015	Defer Date:07.07.2016
	Decision : Deferred .			

297	Case No.:81/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01664/AM16/	RLA File :03/95/040/00735/AM16/	Lic.No/Date:0310801388 29.12.2015	Defer Date:07.07.2016
	Decision : Deferred .			

298	Case No.:22/20/82-ALC4/2015	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01605/AM16/	RLA File :03/95/040/00738/AM16/	Lic.No/Date:0310801409 30.12.2015	Defer Date:07.07.2016
	Decision : Deferred .			

299	Case No.:84/20/82-ALC4/2015	Party Name:SIRMAXO CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01667/AM16/	RLA File :03/95/040/00730/AM16/	Lic.No/Date:0310801411 30.12.2015	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

300	Case No.:116/20/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01699/AM16/	RLA File :05/24/040/00463/AM16/	Lic.No/Date:0510397108 30.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/867/2015-PI(Norms) dated 24.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

301	Case No.:47/20/82-ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01630/AM16/	RLA File :03/94/040/00792/AM16/	Lic.No/Date:0310801428 31.12.2015	Defer Date:07.07.2016
	Decision : Deferred .			

302	Case No.:98/20/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01681/AM16/	RLA File :05/23/040/00338/AM16/	Lic.No/Date:0510397164 31.12.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

303	Case No.:99/20/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01682/AM16/	RLA File :05/23/040/00389/AM16/	Lic.No/Date:0510397158 31.12.2015	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

304	Case No.:101/20/82-ALC4/2015	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01684/AM16/	RLA File :34/24/040/00226/AM16/	Lic.No/Date:3410041775 31.12.2015	Defer Date:07.07.2016
Decision : Deferred .				

305	Case No.:119/20/82-ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01702/AM16/	RLA File :09/24/040/00582/AM16/	Lic.No/Date:0910063066 31.12.2015	Defer Date:07.07.2016
Decision : Deferred .				

306	Case No.:77/20/82-ALC4/2015	Party Name:CIPLA LIMITED.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01660/AM16/	RLA File :03/94/040/00788/AM16/	Lic.No/Date:0310801491 01.01.2016	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 35011/861/2015-PI(Norms) dated 10.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

307	Case No.:118/20/82-ALC4/2015	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01701/AM16/	RLA File :34/24/040/00256/AM16/	Lic.No/Date:3410041779 04.01.2016	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/825/2015-PI(Norms) dated 01.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

308	Case No.:104/20/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT.	Meet No/Date:5/82-ALC4/2016	Status:Case Deferred
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		LTD.	08.06.2016	
	HQ File :01/82/050/01687/AM16/	RLA File :34/24/040/00253/AM16/	Lic.No/Date:3410041778 04.01.2016	Defer Date:07.07.2016
	Decision :Deferred.			

309	Case No.:82/20/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01665/AM16/	RLA File :03/95/040/00750/AM16/	Lic.No/Date:0310801522 04.01.2016	Defer Date:07.07.2016
	Decision :Deferred.			

310	Case No.:83/20/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01666/AM16/	RLA File :03/95/040/00749/AM16/	Lic.No/Date:0310801521 04.01.2016	Defer Date:07.07.2016
	Decision :Deferred.			

311	Case No.:105/20/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01688/AM16/	RLA File :34/24/040/00252/AM16/	Lic.No/Date:3410041782 05.01.2016	Defer Date:07.07.2016
	Decision :Deferred.			

312	Case No.:78/20/82- ALC4/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01661/AM16/	RLA File :03/95/040/00652/AM16/	Lic.No/Date:0310801554 05.01.2016	Defer Date:07.07.2016
	Decision :Deferred.			

313	Case No.:26/20/82- ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01609/AM16/	RLA File :03/94/040/00802/AM16/	Lic.No/Date:0310801601 06.01.2016	Defer Date:07.07.2016
	Decision :Deferred.			

314	Case No.:7/1/82- ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01781/AM16/	RLA File :03/95/040/00688/AM16/	Lic.No/Date:0310801600 06.01.2016	Defer Date:07.07.2016
	Decision :Deferred.			

315	Case No.:76/20/82- ALC4/2015	Party Name:AIMS IMPEX PVT. LTD	Meet No/Date:5/82- ALC4/2016	Status:Case Deferred
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			08.06.2016	
	HQ File :01/82/050/01659/AM16/	RLA File :03/94/040/00790/AM16/	Lic.No/Date:0310801644 07.01.2016	Defer Date:07.07.2016
	Decision :Deferred.			

316	Case No.:103/20/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01686/AM16/	RLA File :05/23/040/00404/AM16/	Lic.No/Date:0510397232 07.01.2016	Defer Date:07.07.2016
	Decision :Deferred.			

317	Case No.:6/1/82- ALC1/2016	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01780/AM16/	RLA File :03/95/040/00676/AM16/	Lic.No/Date:0310801634 07.01.2016	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

318	Case No.:32/1/82- ALC1/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01806/AM16/	RLA File :05/24/040/00431/AM16/	Lic.No/Date:0510397230 07.01.2016	Defer Date:07.07.2016
	Decision :Deferred.			

319	Case No.:95/20/82- ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01678/AM16/	RLA File :05/24/040/00499/AM16/	Lic.No/Date:0510397256 08.01.2016	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

320	Case No.:79/20/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01662/AM16/	RLA File :03/95/040/00765/AM16/	Lic.No/Date:0310801655 08.01.2016	Defer Date:07.07.2016
	Decision :Deferred.			

321	Case No.:21/20/82- ALC4/2015	Party Name:SHREE LIFE SCIENCES PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01604/AM16/	RLA File :03/95/040/00762/AM16/	Lic.No/Date:0310801691 11.01.2016	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

322	Case No.:19/1/82- ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
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	HQ File :01/82/050/01793/AM16/	RLA File :04/24/040/00214/AM16/	Lic.No/Date:0410161494 11.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

323	Case No.:60/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01834/AM16/	RLA File :03/94/040/00828/AM16/	Lic.No/Date:0310801732 12.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

324	Case No.:61/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01835/AM16/	RLA File :03/94/040/00820/AM16/	Lic.No/Date:0310801731 12.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

325	Case No.:48/1/82- ALC1/2016	Party Name:INDO AMINES LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01822/AM16/	RLA File :03/94/040/00785/AM16/	Lic.No/Date:0310801728 12.01.2016	Defer Date:07.07.2016
Decision :Deferred.				

326	Case No.:82/1/82- ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01856/AM16/	RLA File :03/95/040/00690/AM16/	Lic.No/Date:0310801719 12.01.2016	Defer Date:07.07.2016
Decision :Deferred.				

327	Case No.:62/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01836/AM16/	RLA File :03/94/040/00833/AM16/	Lic.No/Date:0310801811 15.01.2016	Defer Date:07.07.2016
Decision :Deferred.				

328	Case No.:66/1/82- ALC1/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01840/AM16/	RLA File :03/94/040/00831/AM16/	Lic.No/Date:0310801850 18.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

329	Case No.:64/1/82-	Party Name:ETERNIS	Meet No/Date:5/82-	Status:Case
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	ALC1/2016	FINE CHEMICALS LIMITED,	ALC4/2016 08.06.2016	Deferred
	HQ File :01/82/050/01838/AM16/	RLA File :03/94/040/00840/AM16/	Lic.No/Date:0310801857 18.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

330	Case No.:22/1/82-ALC1/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01796/AM16/	RLA File :04/24/040/00220/AM16/	Lic.No/Date:0410161521 18.01.2016	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/839/2015-PI(Norms) dated 18.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

331	Case No.:79/1/82-ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01853/AM16/	RLA File :03/95/040/00689/AM16/	Lic.No/Date:0310801831 18.01.2016	Defer Date:07.07.2016
Decision :Deferred.				

332	Case No.:80/1/82-ALC1/2016	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01854/AM16/	RLA File :03/95/040/00771/AM16/	Lic.No/Date:0310801856 18.01.2016	Defer Date:07.07.2016
Decision :Deferred.				

333	Case No.:63/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01837/AM16/	RLA File :03/94/040/00846/AM16/	Lic.No/Date:0310801882 19.01.2016	Defer Date:07.07.2016
Decision :Deferred for want of comments from DoP.				

334	Case No.:65/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01839/AM16/	RLA File :03/94/040/00857/AM16/	Lic.No/Date:0310801883 19.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

335	Case No.:59/1/82-ALC1/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310801896	Defer

	:01/82/050/01833/AM16/	:03/94/040/00589/AM16/	19.01.2016	Date:07.07.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/11/2016-PI(Norms) dated 07.06.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

336	Case No.:114/20/82-ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01697/AM16/	RLA File :34/24/040/00263/AM16/	Lic.No/Date:3410041814 19.01.2016	Defer Date:07.07.2016
	Decision : Deferred .			

337	Case No.:77/1/82-ALC1/2016	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01851/AM16/	RLA File :03/95/040/00657/AM16/	Lic.No/Date:0310801888 19.01.2016	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

338	Case No.:36/1/82-ALC1/2016	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01810/AM16/	RLA File :03/95/040/00779/AM16/	Lic.No/Date:0310801890 19.01.2016	Defer Date:07.07.2016
	Decision : Deferred .			

339	Case No.:113/20/82-ALC4/2015	Party Name:STERMONE CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/01696/AM16/	RLA File :34/24/040/00177/AM16/	Lic.No/Date:3410041821 19.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/868/2015-(PI-Norms) dated 24.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

340	Case No.:76/1/82-ALC1/2016	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01850/AM16/	RLA File :03/95/040/00790/AM16/	Lic.No/Date:0310801892 19.01.2016	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

341	Case No.:50/1/82-ALC1/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01824/AM16/	RLA File :03/94/040/00861/AM16/	Lic.No/Date:0310801928 20.01.2016	Defer Date:07.07.2016
	Decision : Deferred .			

342	Case No.: 68/1/82- ALC1/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01842/AM16/	RLA File :03/94/040/00834/AM16/	Lic.No/Date:0310801927 20.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

343	Case No.: 106/20/82- ALC4/2015	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01689/AM16/	RLA File :05/24/040/00515/AM16/	Lic.No/Date:0510397367 20.01.2016	Defer Date:07.07.2016
Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/4/2016-PI(Norms) dated 01.06.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.				

344	Case No.: 38/1/82- ALC1/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01812/AM16/	RLA File :03/95/040/00798/AM16/	Lic.No/Date:0310801923 20.01.2016	Defer Date:07.07.2016
Decision : Deferred .				

345	Case No.: 115/20/82- ALC4/2015	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01698/AM16/	RLA File :34/24/040/00268/AM16/	Lic.No/Date:3410041823 21.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

346	Case No.: 49/1/82- ALC1/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01823/AM16/	RLA File :03/94/040/00869/AM16/	Lic.No/Date:0310801950 21.01.2016	Defer Date:07.07.2016
Decision : Deferred .				

347	Case No.: 47/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01821/AM16/	RLA File :03/94/040/00864/AM16/	Lic.No/Date:0310801994 22.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

348	Case No.: 67/1/82- ALC1/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01841/AM16/	RLA File :03/94/040/00880/AM16/	Lic.No/Date:0310802014 22.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

349	Case No.:24/1/82-ALC1/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01798/AM16/	RLA File :04/24/040/00210/AM16/	Lic.No/Date:0410161548 22.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

350	Case No.:97/20/82-ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01680/AM16/	RLA File :05/24/040/00522/AM16/	Lic.No/Date:0510397405 22.01.2016	Defer Date:07.07.2016
Decision : Deferred .				

351	Case No.:96/20/82-ALC4/2015	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01679/AM16/	RLA File :02/24/040/00178/AM16/	Lic.No/Date:0210206458 22.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

352	Case No.:51/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01825/AM16/	RLA File :03/94/040/00877/AM16/	Lic.No/Date:0310802029 25.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

353	Case No.:52/1/82-ALC1/2016	Party Name:INDO AMINES LIMITED	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01826/AM16/	RLA File :03/94/040/00888/AM16/	Lic.No/Date:0310802024 25.01.2016	Defer Date:07.07.2016
Decision : Deferred .				

354	Case No.:53/1/82-ALC1/2016	Party Name:DR. ACHARYA LABORATORIES PVT. LTD.,	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01827/AM16/	RLA File :03/94/040/00881/AM16/	Lic.No/Date:0310802057 27.01.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

355	Case No.:27/1/82-ALC1/2016	Party Name:BODAL CHEMICALS LTD	Meet No/Date:5/82-ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01801/AM16/	RLA File :08/24/040/00325/AM16/	Lic.No/Date:0810137105 01.02.2016	Defer Date:07.07.2016

	Decision : Deferred .			
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356	Case No.:44/1/82-ALC1/2016	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01818/AM16/	RLA File :03/94/040/00886/AM16/	Lic.No/Date:0310802172 02.02.2016	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

357	Case No.:40/1/82-ALC1/2016	Party Name:MAGNOLIA LIMITED.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01814/AM16/	RLA File :03/95/040/01074/AM15/	Lic.No/Date:0310802175 02.02.2016	Defer Date:07.07.2016
	Decision : Deferred .			

358	Case No.:3/5/82-ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00162/AM17/	RLA File :05/24/040/00537/AM16/	Lic.No/Date:0510397479 03.02.2016	Defer Date:07.07.2016
	Decision : Deferred .			

359	Case No.:35/1/82-ALC1/2016	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01809/AM16/	RLA File :31/82/040/00270/AM16/	Lic.No/Date:3110065907 04.02.2016	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

360	Case No.:37/1/82-ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01811/AM16/	RLA File :03/95/040/00639/AM16/	Lic.No/Date:0310802231 04.02.2016	Defer Date:07.07.2016
	Decision : Deferred .			

361	Case No.:43/1/82-ALC1/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01817/AM16/	RLA File :03/94/040/00882/AM16/	Lic.No/Date:0310802261 05.02.2016	Defer Date:07.07.2016
	Decision : Deferred for want of comments from DoP.			

362	Case No.:58/1/82-ALC1/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01832/AM16/	RLA File :03/95/040/00819/AM16/	Lic.No/Date:0310802266 05.02.2016	Defer Date:07.07.2016
	Decision : Deferred .			

363	Case No.:42/1/82- ALC1/2016	Party Name:CELOGEN PHARMA PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01816/AM16/	RLA File :03/94/040/00929/AM16/	Lic.No/Date:0310802331 08.02.2016	Defer Date:07.07.2016
Decision : Deferred .				

364	Case No.:69/1/82- ALC1/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01843/AM16/	RLA File :03/94/040/00922/AM16/	Lic.No/Date:0310802291 08.02.2016	Defer Date:07.07.2016
Decision : Deferred .				

365	Case No.:74/1/82- ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01848/AM16/	RLA File :03/94/040/00810/AM16/	Lic.No/Date:0310802333 08.02.2016	Defer Date:07.07.2016
Decision : Deferred .				

366	Case No.:39/1/82- ALC1/2016	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01813/AM16/	RLA File :03/95/040/00847/AM16/	Lic.No/Date:0310802292 08.02.2016	Defer Date:07.07.2016
Decision : Deferred .				

367	Case No.:75/1/82- ALC1/2016	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01849/AM16/	RLA File :03/94/040/00948/AM16/	Lic.No/Date:0310802382 09.02.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

368	Case No.:71/1/82- ALC1/2016	Party Name:HALCYON LABS PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01845/AM16/	RLA File :03/94/040/00916/AM16/	Lic.No/Date:0310802390 09.02.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

369	Case No.:72/1/82- ALC1/2016	Party Name:HALCYON LABS PVT. LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01846/AM16/	RLA File :03/94/040/00915/AM16/	Lic.No/Date:0310802387 09.02.2016	Defer Date:07.07.2016
Decision :				

370	Case No.:45/1/82- ALC1/2016	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01819/AM16/	RLA File :03/94/040/00859/AM16/	Lic.No/Date:0310802380 09.02.2016	Defer Date:07.07.2016
Decision : Deferred .				

371	Case No.:70/1/82- ALC1/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01844/AM16/	RLA File :03/94/040/00935/AM16/	Lic.No/Date:0310802452 10.02.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

372	Case No.:41/1/82- ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01815/AM16/	RLA File :03/95/040/00826/AM16/	Lic.No/Date:0310802395 10.02.2016	Defer Date:07.07.2016
Decision : Deferred .				

373	Case No.:78/1/82- ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01852/AM16/	RLA File :03/95/040/00752/AM16/	Lic.No/Date:0310802451 10.02.2016	Defer Date:07.07.2016
Decision : Deferred .				

374	Case No.:73/1/82- ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01847/AM16/	RLA File :03/94/040/00953/AM16/	Lic.No/Date:0310802552 12.02.2016	Defer Date:07.07.2016
Decision : Deferred .				

375	Case No.:26/1/82- ALC1/2016	Party Name:UMA ENTERPRISE	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01800/AM16/	RLA File :08/24/040/00396/AM16/	Lic.No/Date:0810137202 15.02.2016	Defer Date:07.07.2016
Decision : Deferred .				

376	Case No.:56/1/82- ALC1/2016	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01830/AM16/	RLA File :03/95/040/00887/AM16/	Lic.No/Date:0310802649 16.02.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

377	Case No.:17/1/82- ALC1/2016	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01791/AM16/	RLA File :04/24/040/00229/AM16/	Lic.No/Date:0410161613 17.02.2016	Defer Date:07.07.2016
Decision : Deferred .				

378	Case No.:57/1/82- ALC1/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01831/AM16/	RLA File :03/95/040/00895/AM16/	Lic.No/Date:0310802676 17.02.2016	Defer Date:07.07.2016
Decision : Deferred .				

379	Case No.:1/20/82- ALC4/2015	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01584/AM16/	RLA File :09/24/040/00689/AM16/	Lic.No/Date:0910063311 22.02.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

380	Case No.:18/1/82- ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01792/AM16/	RLA File :04/24/040/00248/AM16/	Lic.No/Date:0410161671 01.03.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

381	Case No.:20/1/82- ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01794/AM16/	RLA File :04/24/040/00247/AM16/	Lic.No/Date:0410161672 01.03.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

382	Case No.:21/1/82- ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01795/AM16/	RLA File :04/24/040/00246/AM16/	Lic.No/Date:0410161670 01.03.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

383	Case No.:13/1/82- ALC1/2016	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01787/AM16/	RLA File :34/24/040/00286/AM16/	Lic.No/Date:3410041972 14.03.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

384	Case No.:15/1/82- ALC1/2016	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01789/AM16/	RLA File :09/24/040/00713/AM16/	Lic.No/Date:0910063416 15.03.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

385	Case No.:14/1/82- ALC1/2016	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01788/AM16/	RLA File :09/24/040/00716/AM16/	Lic.No/Date:0910063414 15.03.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

386	Case No.:85/1/82- ALC1/2016	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/01859/AM16/	RLA File :09/24/040/00730/AM16/	Lic.No/Date:0910063440 23.03.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

387	Case No.:2/5/82- ALC4/2016	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Approved
	HQ File :01/82/050/00161/AM17/	RLA File :07/24/040/00036/AM17/	Lic.No/Date:0710109851 20.05.2016	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/12/2016-(PI-Norms) dated 07.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

388	Case No.:1/5/82- ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:5/82- ALC4/2016 08.06.2016	Status:Case Deferred
	HQ File :01/82/050/00160/AM17/	RLA File :09/24/040/00083/AM17/	Lic.No/Date:0910063660 20.05.2016	Defer Date:07.07.2016
Decision : Deferred for want of comments from DoP.				

**Manual Agenda for NC-3
Meeting No. 5/82AM-17 held on 08.06.2016**

Case No. B- 01 M.No.5/AM-17	M/s. KLJ Plasticizers Ltd File No. 01/82/050/01036/AM15
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Date 08.06.2016	RLA No 05/23/040/00256/AM15 Adv.Auth. No. 0510391459 dated 07.0.2014
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Decision: The Committee considered this case for amendment in description of import from ethyl hexanol to 2-ethyl hexanol as agenda.

The Committee decided to amend the description of import item No.2 to read as 2-Ethyl hexanol. The export product name is Brand name and the chemical name in support should also be mentioned. This aspect would be commented upon by the applicant.

Case No. B- 02 M.No.5/AM-17 Date 08.06.2016	M/s. Herbo chem File No. 01/82/050/01366/AM15 RLA No 09/24/040/00572/AM15 Adv.Auth. No. 0910061552 dated 21.01.2015
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Decision: The Committee considered this case for revision of quantity of import item "Ipecacuanha Roots" as per agenda.

The representative the firm appeared for personal hearing before the Committee. He gave technical justification for reconsideration of their case. In support of his claim he produced COA issued by the foreign supplier/university which shows the content of active ingredient as 2.03 & 2.11. Accordingly the Committee noticed that the minimum requirement on pro-rata basis will be 1kg/kg on content basis. Allowing the nominal wastage for extraction and purification. The Committee unanimously decided to allow the wastage in line with earlier MSME report and it will be as under:-

Export product	Qty.	Import item	Qty.
Extract Ipecacuanha (Ipecac Conc having 2% Alkaloids)	1kg	Ipecacuanha (Ipecac) Roots (Dry Roots) containing maximum 1.10% Alkaloids	1.10kg

As the time of closure applicant will submit copy of COA to RA showing content of active ingredient 2% (+/- 10%).

Case No. B- 03 M.No.5/AM-17 Date 08.06.2016	M/s. Best Value Chem Pvt Ltd File No. 01/82/050/00230/AM16 RLA No 34/24/040/00254/AM15 Adv.Auth. No. 3410040841 dated 29.12.2014
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Decision: The Committee considered this case for correction the decision of norms committee taken earlier as per agenda. The Committee noted that the comments from DCPC have not been received so far. Therefore, the Committee decided to defer the case.

Case No. B- 04 M.No.5/AM-17 Date 08.06.2016	M/s. Eternis Fine Chemicals Ltd Formaly Hindustan Polyamides & Fibres Ltd File No. 01/82/050/00769/AM16 RLA No 03/94/040/00026/AM16 Adv.Auth. No. 0310795971dated 18.05.2015
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Decision: The Committee considered this case for ratification of norms as per agenda. The Committee decided to ratify the norms based on the written comments provided by C&PC vide U.O.No.14010/90/2011-Ch-II dated 10.09.2015, uploaded at the end of these minutes or as applied by the firm whichever is less. RA may taken necessary action as per decision of NC.

Case No. B- 05 M.No.5/AM-17 Date 08.06.2016	M/s. Micro Labs Ltd File No. 01/82/050/00322/AM16 RLA No 07/24/040/00398/AM15 Adv.Auth. No. 0710107559 dated 05.02.2015
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Decision: The Committee considered this case for revision of Norms as per agenda. The Committee considered this case for ratification of norms as per agenda. The Committee

decided to ratify the norms based on the written comments provided by D/o Pharmaceuticals vide 35011/518/2015-PI(Norms) dated 15.01.2016, uploaded at the end of these minutes or as applied by the firm whichever is less. RA may taken necessary action as per decision of NC.

Case No. B- 06
M.No.5/AM-17
Date 08.06.2016

M/s. SMB Corporation of India
File No. 01/82/050/01016/AM13
RLA No 03/95/040/00568/AM13
Adv.Auth. No. 0310713614 dated 25.10.2012

Decision: The Committee considered this case for amendment UOM of export item from kg. To Number as per agenda. The Committee decided to amend the UOM of export to read as Number instead of kg.

05
01

F. No.35011/16/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 7 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Auctus Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1790/AM-16/DES-3/09 dated the 4/4/16 vide which application from M/s Auctus Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **1-(2,4-Difluoro phenyl)-2-(1H-1,2,4-triazole-1-yl) Ethanone (Ethanone derivate)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	1,3-difluoro benzene	0.60kg
2	4-amino-1,2,4-triazole	0.47kg
3	Methylene chloride	1.41kg
4	Acetonitrile	1.65kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

6/18, 202

F. No.35011/506/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

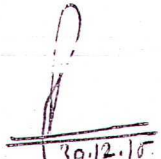
Shastri Bhawan, New Delhi,
Dated: December 29, 2015
30th

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s Encube Ethicals Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/517/AM-16/DES-3/611 dated the 15/07/15 vide which application from M/s Encube Ethicals Pvt. Ltd. was sent to this Department for the export of a cream (5 of them based on Miconazole 2% and 4 based on Clotrimazole 1%). This department has examined the matter and the following information is not available in the application and DGFT may call for the same from the applicant:-

1. Copy of valid Drug Manufacturing License issued by respective State Drug Controller for each of the pack sizes of 9 creams, based on Miconazole & Clotrimazole to be exported.
 2. Copy of Master Batch Formula for each of the export product, duly authenticated by production in-charge of the company.
 3. Data about actual production (in numbers of tubes) of each of the 9 export products during last 3 years certified by an independent Chartered Accountant.
 4. Data about actual consumption of each of the inputs, applied for import, for different export products during the last 3 years certified by an independent Chartered Accountant.
2. This issues with the approval of competent authority.


30.12.15
(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/1/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

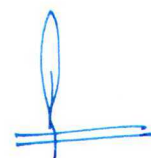
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Suven Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/0185/AM-16/DES-3/1653 dated the 18/2/16 vide which application from M/s Suven Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(1-Phenylmethyl)-1H-Indeno[2,1-b]Pyridine-6-Carbonitrile**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. The import item is catalyst only for which no recovery or regeneration is shown. The firm may be advised to elaborate the recovery of imported catalyst with technical justification.
2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

55
56

F. No.35011/383/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 17, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/424/AM-16/DES-3 /426 dated the 07/07/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd. was sent to this Department for fixation of norms against export of **(1) Diffiam Sugar Free Lozenges in Raspberry/ Eucalyptus & Menthol/Honey & Lemon/ ,Orange/ Double Mint flavours (2) Andolex Lozenges Sugar Free Mint**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported			Raw materials to be Imported	
S.No	Description	Quantity	Description	Quantity in gm
1.	Diffiam Sugar Free Lozenges in Raspberry/ Eucalyptus & Menthol/Honey & Lemon/ ,Orange/ Double Mint flavours	100 lozenges	Benzydamine hydrochloride	0.306
			Isomalt ST-M	257
			Cetylpyridinium Chloride	Not needed as per DML
2.	Andolex Lozenges Sugar Free Mint	100 lozenges	Benzydamine hydrochloride	0.306
			Isomalt ST-M	258.60

2. This issues with the approval of Director (Pharma Industry).

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi

GS
84,

F. No.35011/766/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

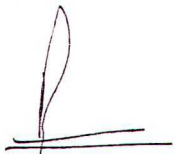
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Zim Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1150/AM-16/DES-3/1284 dated the 16/12/15 vide which application from M/s Zim Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Azithromycin for oral suspension 200mg/5ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Azithromycin USP	0.078kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/85

F. No.35011/648/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 january, 2016

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14,
Application of M/s Granules India Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/873/AM16/DES-3/874 dated the 02/09/2015 vide which an application from M/s Granules India Ltd. was forwarded to this Department for fixation of norms for the export of (+)-methyl-alpha-(2-thienylethamino). This department has examined the matter and the following norms are recommended against this application:-

S. No.	Import item	Norms Recommended for 1kg Export
1.	DL-2-Chlorophenylglycine	1.00kg
2.	Thiophene-2-ethanol	0.60kg
3.	Methylene Chloride	1.81kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

05
100

F. No.35011/833/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

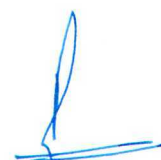
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Shodhana Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1472/AM-16/DES-3/1620 dated the 10/2/16 vide which application from M/s Shodhana Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **L-Alanine Methyl Ester Hcl.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	L-Alanine	0.75kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05
101

F. No.35011/662/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Jodas Expoin Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/850/AM-16/DES-3/889 dated the 3/9/15 vide which application from M/s Jodas Expoin Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefoperezone & Sulabactum for injection 1gm and 2gm**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	For Export of 1No. injection	
		1gm injection	2gm injection
1	Cefoperazone Sodium and sulbactum sodium (1:1) Sterile	1.12gm/vial	2.24gm/vial

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
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F. No.35011/821/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Optimus Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1341/AM-16/DES-3/1539 dated the 14/1/16 vide which application from M/s Optimus Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Simeprevir**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

On perusal, it may be seen that neither the description of import items is matching with the chemistry given nor the requirement of two intermediate for import is justified with the process-description.

As such, no comments can be offered on this proposal in its present form.

Norms-Committee may take a final view.

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
111

F. No.35011/821/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 23 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Optimus Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1342/AM-16/DES-3/1592 dated the 15/1/16 vide which application from M/s Optimus Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ledipasvir**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(1R,3S,4S)-3-(6-bromo-1H-benzimidazol-2-yl)-2-a-zabicyclo (2.2.1)heptanes-2-carboxylic acid 1,1-dimethyl ethyl ester	0.86kg
2	(6S)-6-5(7-bromo-9,9-difluoro-9H-fluoren-2-yl)-1H-imidazole-2-yl-5-azaspiro(2,4)heptanes-5-carboxylic acid 1,1-dimethylethyl ester	1.25kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
136

F. No.35011/824/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 23 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aarti Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1017/AM-16/DES-3/1561 dated the 15/1/16 vide which application from M/s Aarti Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Budesonide**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1.	16-alpha hydroxy prednisolone	1.093kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

06
143

F. No. 35011/747/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sun Pharmaceuticals Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1229/AM-16/DES-3/1313 dated the 16/12/15 vide which application from M/s Sun Pharmaceuticals Industries Ltd. was sent to this Department for fixation of norms under para. 4.7 for the export of **Atorvastatin Calcium and its tablets 20mg/40mg/80mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. Complete technical details from the firm as per appendix-33.
2. Copy of valid DML for Tablets to the exported.
2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

152

F. No.35011/749/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 3, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s RA Chempharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1189/AM-16/DES-3/1271 dated the 16/12/15 vide which application from M/s RA Chempharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Midazolam**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	2-amino-5-chloro-2-fluoro benzophenone	3.50kg
2	Chloro acetaldehyde dimethylacetal	2.60kg
3	Manganese di oxide	3.20kg
4	Dimethyl sulfoxide	1.60kg
5	Acetone	2.89kg
6	Triethylorthoacetate	3.42kg
7	Methanol	6.90kg
8	Metyhylene dichloride	11.71kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/12
154

F. No.35011/825/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 23 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Ami Life Sciences Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1214/AM-16/DES-3/1379 dated the 21/12/15 vide which application from M/s Ami Life Sciences Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Quercetin Dihydrate (Assay $\geq$ 95%) from Crude Quercetin (Assay NMT 80%)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Crude Quercetin (Assay NMT 80%)	1.16kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
155

F. No.35011/820/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Optimus Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1324/AM-16/DES-3/1468 dated the 12/1/16 vide which application from M/s Optimus Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Flurbiprofen (USP/BP/PH.EUR)** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2,4 difluoro Nitrobenzene	2.00kg
2	Diethyl Methyl Malonate	2.20kg

Note:-

Due to improved technology, SION A-240 for the export product Flurbiprofen may be deleted and fresh production-consumption date may be called from various manufacturers/Exporters duly certified by Central Excise Authorities through Pharmexcil.

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
156

F. No.35011/820/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Optimus Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1329/AM-16/DES-3/1409 dated the 12/1/16 vide which application from M/s Optimus Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sofosbuvir**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. Complete technical detail as per Appendix-33 for backward integration of propan intermediate, showing % yield on molar basis and molar requirement with technical justification.
2. Copy of technical literature in support of yield envisaged done.
3. Past production vis-à-vis actual consumption of all imported inputs duly certified by Central Excise Authorities.

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/158

F. No.35011/775/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 2, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Indoco Remedies Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1379/AM-16/DES-3/1424 dated the 11/1/16 vide which application from M/s Indoco Remedies Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ciprofloxacin Ophthalmic Solution 3.5mg/ml, 5ml or 2.5ml Bottle**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Ciprofloxacin Hcl	17.48mg/5ml Bottle OR 8.74mg/2.5ml Bottle

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
166

F. No.35011/826/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 23 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Srini Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1234/AM-16/DES-3/1558 dated the 14/1/16 vide which application from M/s Srini Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **5-methyl-2(1H) Pyridinone PIR 1**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2-amino-5-methyl pyridine	1.60kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/752/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 3, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Mylan Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1207/AM-16/DES-3/1366 dated the 21/12/15 vide which application from M/s Mylan Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Olmesartan Medoxomil**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Ethyl ester of 4-(hydroxyl-1-methylethyl)-2-propylimidazole-5-carboxylic acid	0.70kg
2	5-(4'-bromomethyl-1,1'-biphenyl-2-yl)-1-triphenyl methyl-1h-tetrazole (TTBB)	1.35kg
3	Potassium carbonate	0.57kg
4	Acetone	6.62kg
5	Acetonitrile	1.56kg
6	4-chloro methyl-5-methyl-2-oxo-1,3-dioxolene	0.48kg
7	Methanol	4.37kg
8	Activated carbon	0.100kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/758/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 29, April 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Salicylates & Chemicals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1201/AM-16/DES-3/1219 dated the 15/12/15 vide which application from M/s Salicylates & Chemicals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Chlorophenesin BP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Ethyl acetate	0.033kg
2	Toluene	0.778kg
3	Para chlorophenol	0.83kg
4	Sodium hydroxide	0.30kg
5	Methanol	Not required in the given process
6	Epichlorohydrin	0.83kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/766/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Zim Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1388/AM-16/DES-3/1537 dated the 14/1/16 vide which application from M/s Zim Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Nicardipine Hcl SR Pellets 50mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Nicardipine Hcl	0.2196kg SR Pellets

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/762/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 5, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Archimedis Laboratories Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1101/AM-16/DES-3/1315 dated the 16/12/15 vide which application from M/s Archimedis Laboratories Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2,4-dihydro-4-[4-[(4-hydroxy phenyl)-1-piperazinyl]phenyl]-2-(1-methyl propyl)-3H-1,2,4-triazol-3-one**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Phenyl chloro formate	1.16kg
2	Triethyl ortho formate	2.67kg
3	Dimethyl formamide	4.44kg
4	Dimethyl sulfoxide	1.75kg
5	chloroform	1.83kg

Other inputs applied by the firm are shown indigenous annual consumption report for 9000kg product the total export quantity.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
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F. No.35011/821/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Optimus Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1345/AM-16/DES-3/1536 dated the 14/1/16 vide which application from M/s Optimus Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sofosbuvir**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Cytidine, N-benzoyl-2-deoxy-2-fluoro-2- methyl-3,5-dibenzoate	2.60kg
2	N-[(S)-(2,3,4,5,6-pentafluorophenoxy)phenoxyphosphinyl]-L-alanine-1-methylethyl ester	1.92kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/828/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Shreegen Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1343/AM-16/DES-3/1532 dated the 14/1/16 vide which application from M/s Shreegen Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Losartan Potassium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Losartan Base	0.936kg

2. This issues with the approval of competent authority.



(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
208 207

F. No.35011/830/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

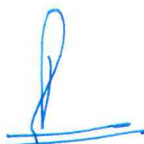
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Neuland Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1346/AM-16/DES-3/1477 dated the 12/1/16 vide which application from M/s Neuland Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Labetalol Hcl.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	1-methyl-3-phenyl propylamine	1.414kg
2	Sodium borohydride	0.13kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
2000

F. No.35011/820/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Optimus Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1331/AM-16/DES-3/1531 dated the 14/1/16 vide which application from M/s Optimus Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ledipasvir** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(1R,3S,4S)-3-(6-bromo-1H-benzimidazol-2-yl)-2-a-zabicyclo (2.2.1)heptane-2-carboxylic acid 1,1-dimethylethyl ester	0.86kg
2	(6s)-6-(5-(7-bromo-9,9-difluoro-9H-fluoren-2-yl)-1H-imidazol-2-yl)-5-azaspiro(2,4)heptanes-5-carboxylic acid 1,1-dimethylethyl ester	1.25kg
3	Bis(pinacolato) Diboron	0.86kg
4	Dichlorobis(di-tert-butylphenylphosphine)palladium(II)	0.0516kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/827/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Suven Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1347/AM-16/DES-3/1565 dated the 15/1/16 vide which application from M/s Suven Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Tolyl 2,3,4-Tri-O-Benzyl-L-Thiofucose**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Acetonitrile	0.32kg
2	L-Fucose	0.85kg
3	Imidazole	0.174kg
4	Tetrahydrofuran	0.514kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05
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F. No.35011/837/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s MSN Labs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1357/AM-16/DES-3/1507 dated the 12/1/16 vide which application from M/s MSN Labs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Eplerenone**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. Copy of technical literature in support of the yields claimed by the firm at various stages.
2. Past production vis-à-vis actual consumption of imported input duly certified by Central Excise Authorities.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05
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F. No.35011/781/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sun Pharmaceutical Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1438/AM-16/DES-3/1407 dated the 11/1/16 vide which application from M/s Sun Pharmaceutical Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Carbomer Granules 27.5/28%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

- 1) Copy of valid DML for above export product.
- 2) Copy of Master-Batch formula duly certified by Q.C. incharge.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05
229

F. No.35011/784/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 29, April 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Venus Remedies Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1404/AM-16/DES-3/1534 dated the 14/1/16 vide which application from M/s Venus Remedies Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefepime for injection USP 1000mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Cefepime Hcl/L-arginine strile USP	1.8975gm/1gm vial

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05
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F. No. 35011/799/2015-PI-Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the June 13, 2016

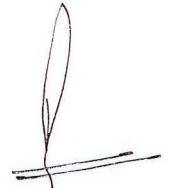
Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures-Application from M/s Mediclone Biotech Pvt. Ltd. for norms against export of Carmustine Injection (Lyophilized) 100 mg.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/01339/AM-16/DES-3/1425 dated the 11/01/2016 vide which an application from M/s Mediclone Biotech Pvt. Ltd. was forwarded to this Department for fixation of input- output norms under para: 4.7 against export of Carmustine Injection (Lyophilized) 100 mg.

2. This department has examined the matter and it is requested that DGFT may call for a copy of valid Drug Manufacturing License (DML) from the applicant indicating composition of the above export product.

3. This issues with the approval of Director (Pharma Industry)



(Raj Kumar)

Under Secretary to the Government of India
Phone:-23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

65
241

F. No.35011/339/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 April, 2016

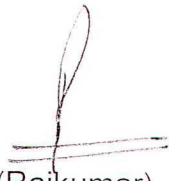
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Jodas Expoim Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/147/AM-16/DES-3/223 dated the 29/6/15 vide which application from M/s Jodas Expoim Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Meropenem Injection 1gm/500mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Meropenem and sodium carbonate (sterile bulk)	1255.01mg/1gm vial & 627.505mg/500mg vial

2. This issues with the approval of competent authority.


(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

65
242

F. No. 35011/801/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: June 13, 2016

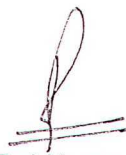
Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Sentiss Pharma Pvt. Ltd., for
Tobriss (Tobramycin 0.3%) Eye Drops 5 ml.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01426/AM-16/DES-3/1557 dated 14/01/2016 and subsequent letter from M/s Sentiss Pharma Pvt. Ltd. for fixation of norms against export of **Tobriss (Tobramycin 0.3%) Eye Drops 5 ml.** This department has examined the matter and following norms are recommended against this application.

Product to be Exported			Raw materials to be Imported	
S.No	Description	Quantity	Description	Quantity per pack
1	Tobriss (Tobramycin 0.3%) Eye Drops, 5 ml pack.	1 pack of 5 ml	Tobramycin Sulfate	19.057 mg

2. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No. 35011/800/2015-PI-Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan,
New Delhi, the June 13, 2016

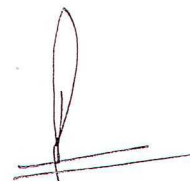
Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures-Application from M/s Intermed for norms against export of Multivitamin Tablets.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/01352/AM-16/DES-3/1423 dated the 11/01/2016 vide which an application from M/s Intermed was forwarded to this Department for fixation of input- output norms under para: 4.7 against export of Multivitamin Tablets.

2. This department has examined the matter and it is requested that DGFT may call for a copy of valid Drug Manufacturing License (DML) from the applicant indicating composition of the above export product.

3. This issues with the approval of Director (Pharma Industry)



(Raj Kumar)

Under Secretary to the Government of India
Phone:-23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
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F. No.35011/865/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

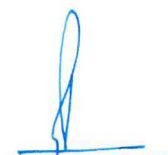
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Wanbury Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1640/AM-16/DES-3/1747 dated the 2/3/16 vide which application from M/s Wanbury Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sertraline Hcl.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg export
1	Methanol	3.78kg
2	Isopropyl alcohol	0.75kg
3	D-mandelic acid	0.392kg
4	Tetraloneimine	3.27kg
5	n-Hexane	0.47kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
260

F. No.35011/865/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Wanbury Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1673/AM-16/DES-3/1744 dated the 2/3/16 vide which application from M/s Wanbury Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Paroxetine Hcl EP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg export
1	(3S,4R)-4-(4-fluorophenyl)-3-hydroxy methyl-1-methyl piperdin (S-carbinol)	0.81kg
2	Tosyl chloride	0.98kg
3	Triethyl amine	0.55kg
4	Dimethyl amino pyridine	0.017kg
5	Dichloromethane	7.95Lit./kg
6	Sesamol	0.55kg
7	Toluene	4.65Lit./kg
8	Phenyl chloro formate	0.64Lit./kg
9	Methanol	0.40Lit./kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/656/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 27 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Blueline Foods (India) Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1447/AM-16/DES-3/1404 dated the 7/1/16 vide which application from M/s Blueline Foods (India) Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Squalene Oil 80%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

This is another application for Squalene oil where both the import and export are 80%. We may inform DGFT as under:-

1. Both the Export and Import product are 80% purity.
2. No Drug Manufacturing Licence is given by the firm to show that export product is a pharmaceutical item.

Norms Committee may take a final decision.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05
27)

F. No.35011/5/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 6 June, 2016

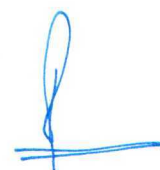
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Mylan Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1691/AM-16/DES-3/1801 dated the 15/3/16 vide which application from M/s Mylan Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(1S,4R)-4-[(2-Amino-6-Chloro-5-Formamide-4-Pyrimidinyl)Amino]-2-Cyclopentene-1-Methanol**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Vince lactam	1.298kg
2	L(+)tartaric acid	0.519kg
3	Triethylamine	1.142kg
4	N-(2-amino-4,6-dichloro-5-pyrimidinyl) formamide	0.764kg
5	D(-) tartaric acid	0.78kg
6	Sodium borohydride	0.226kg
7	Methanol	4.53kg
8	Isopropyl alcohol	4.40kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05
283

F. No.35011/743/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Maithri Labs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1232/AM-16/DES-3/1359 dated the 21/12/15 vide which application from M/s Maithri Labs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Gemifloxacin Mesylate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Glycine ethyl ester Hcl	0.967kg
2	DiBOC (Di tert-butyl dicarbonate)	2.408kg
3	Methoxyl amine Hcl	0.404kg
4	2,6-dichloro-5-fluoronicotinonitrile	0.834kg
5	Cyclopropyl amine	0.261kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/866/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Kopran Research Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1597/AM-16/DES-3/1743 dated the 2/3/16 vide which application from M/s Kopran Research Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Doripenem Sterile**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. Complete technical detail as per appendix-33 showing chemical reactions, % yield on molar basis etc.
2. Copy of technical literature in support of yields envisaged.
3. Past production vis-à-vis actual consumption of imported inputs duly certified by Central Excise Authorities.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

293

F. No.35011/803/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: June 13, 2016

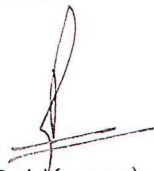
Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Parenteral Drugs (India) Ltd., for
Metronidazole Intravenous Infusion 100 ml and Ciprofloxacin Intravenous Infusion 100 ml.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/1132/AM-14/DES-3/1233 dated 15/12/2015 and subsequent letter from M/s BDH Industries Limited for fixation of norms against export of **Metronidazole Intravenous Infusion 100 ml and Ciprofloxacin Intravenous Infusion 100 ml**. This department has examined the matter and following norms are recommended against this application.

Product to be Exported			Raw materials to be Imported		
S.No	Description	Quantity	S. No	Description	Quantity per bottle
1	Metronidazole Intravenous Infusion 100 ml	Per 100 ml bottle	i	LDPE Granules	13.125 gm
			ii	Craft Paper	23.247 gm
2	Ciprofloxacin Intravenous Infusion 100 ml	Per 100 ml bottle	i	LDPE Granules	13.125 gm
			ii	Craft Paper	23.247 gm

2. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

05/17
298

F. No.35011/868/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Stermone Chemicals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1685/AM-16/DES-3/1740 dated the 2/3/16 vide which application from M/s Stermone Chemicals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clobetasol Propionate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	Betamethasone	1.00kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
300

F. No.35011/867/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sun Pharma Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1699/AM-16/DES-3/1741 dated the 2/3/16 vide which application from M/s Sun Pharma Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Pentoxifylline**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	Theobromine	0.84kg
2	6-chloro-2-hexanone	0.72kg
3	Dimethyl formamide(with 75% recovery)	0.75kg
4	Pottasium carbonate	0.43kg
5	Methanol	0.75kg
6	Acticarbene	0.0117kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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306

F. No.35011/861/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 10 May, 2016

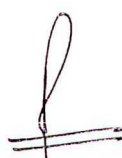
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Cipla Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1660/AM-16/DES-3/1809 dated the 15/3/16 vide which application from M/s Cipla Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Budesonide Inhalation Suspension 0.25mg/0.50mg/1.0mg per 2ml pack**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1 no. Pack		
		0.25mg/2ml	0.50mg/2ml	1.0mg/2ml
1	Budesonide USP	0.2625mg	0.525mg	1.05mg
2	Purell PE 1840H Granules	Net+5% Wastage (As Per Packing Policy)	Net+5% Wastage (As Per Packing Policy)	Net+5% Wastage (As Per Packing Policy)

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

$$\begin{array}{r} 05 \\ \hline 307 \end{array}$$

Office Memorandum

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/0013/AM-17/DES-3/92 dated the 11/5/16 vide which application from M/s Ami Life Sciences Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of ~~Plant~~ State Mol. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	3-methyl-flavone-8-carboxylic acid	0.730kg

(Rajkumar)

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05
330

F. No.35011/839/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Malladi Drugs & Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1486/AM-16/DES-3/1682 dated the 19/2/16 vide which application from M/s Malladi Drugs & Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **N-t-BOC-Trans-4-Hydroxy-L-Proline**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Trans-4-hydroxy-L-Proline	0.886kg
2	Di-tert butyldicarbonate	1.51kg
3	Ethyl Acetate	2.635kg
4	Causticsoda flakes	0.30kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/11/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 7 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Globe Trotters Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1833/AM-16/DES-3/17 dated the 4/4/16 vide which application from M/s Globe Trotters Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ampicillin Sodium Sterile + Sulbactam Sodium Sterile (2:1)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call complete technical detail from the firm as per Appendix-33.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05/17
339

F. No.35011/868/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Stermone Chemicals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1696/AM-16/DES-3/1757 dated the 2/3/16 vide which application from M/s Stermone Chemicals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Betametasone Dipropionate BP93/USP23**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	Betamethasone	0.868kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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341

F. No.35011/4/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Morepen Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1689/AM-16/DES-3/1815 dated the 15/3/16 vide which application from M/s Morepen Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Saxagliptin Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. Description of import item SXS01 does not match with its chemical configuration shown in step-1 reaction. Correct import description or its structure used in chemical reaction may be given alongwith revised chemistry.
2. Past production vis-à-vis actual consumption of all import inputs duly certified by central excise authorities may be furnished.
2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

05
382

F. No.35011/12/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 7 June, 2016

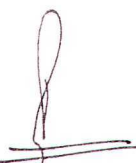
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Acebright (india) Pharma Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1804/AM-16/DES-3/05 dated the 4/4/16 vide which application from M/s Acebright (india) Pharma Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Tenofovir Disoproxil Fumarate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(R)-9-(2-phosphono methoxypropyl) adenine	0.69kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/671/2015-PI (Norms)
Government of India

Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: May 3, 2016

Office Memorandum

Sub: - Fixation of norms against application of M/s Virchow Biotech Pvt. Ltd, Hyderabad,
for Today Contraceptive Sponge.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00861/AM-16/DES-3 /905 dated 08/09/2015 on the above mention subject. The matter has been examined and following norms are furnished against this application.

S.No. (1)	Description of inputs (2)	Quantity worked out per unit (3)
1.	Nonoxynol 9	0.9983 gm
2.	Sorbic Acid	0.0061 gm
3.	PrePol HDW-2002	2.4030 gm
4.	Sodium metabisulfite Granular	0.0015 gm
5.	Sodium hydroxide NF	0.0015 gm
6.	Benzoic acid USP	0.0031 gm
7.	Citric acid USP	0.0141 gm
8.	Tape Removal	0.2457 yards
9.	Anchoring Scrim	0.0864 yards
10.	Mould Cups Bottom	0.0039 Nos.
11.	Mould Cups Top	0.0039 Nos.
12.	Pouch- Top Web	0.0233 yards
13.	Pouch- Bottom Web	0.0233 yards
14.	TDI Indicators	0.0769 per thousand units

2. It may be pointed out that the applicant has submitted a copy of Test License on Form 29 form State Drug Controller for manufacture of Drugs for Purpose of examination, Test or Analysis. This license was valid till March 2015 only. Accordingly, the DGFT may like *ensure availability of valid Drug manufacturing license for commercial production* of the export product.

3) This issues with the approval of Director (Policy).

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/123/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: May 3, 2016

Office Memorandum

Sub: - Fixation of norms against application of M/s Virchow Biotech Pvt. Ltd, Hyderabad, for Today Contraceptive Sponge.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/1296/AM-15/DES-3 /1294 dated 04/03/2015 followed by this office communication of even number dated 17th November 2015 seeking additional information.

2) Based upon the information available in a subsequent application of the company circulated by the DGFT vide their U.O.No. 01/82/050/00861/AM-16/DES-3 /905 dated -08/09/2015, the proposal has been examined and following norms are furnished:

S.No. (1)	Description of inputs (2)	Quantity worked out per unit (3)
1.	Nonoxynol 9	0.9983 gm
2.	Sorbic Acid	0.0061 gm
3.	PrePol HDW-2002	2.4030 gm
4.	Sodium metabisulfite Granular	0.0015 gm
5.	Sodium hydroxide NF	0.0015 gm
6.	Benzoic acid USP	0.0031 gm
7.	Citric acid USP	0.0141 gm
8.	Tape Removal	0.2457 yards
9.	Anchoring Scrim	0.0864 yards
10.	Mould Cups Bottom	0.0039 Nos.
11.	Mould Cups Top	0.0039 Nos.
12.	Pouch- Top Web	0.0233 yards
13.	Pouch- Bottom Web	0.0233 yards
14.	TDI Indicators	0.0769 per thousand units

3. It may be pointed out that the applicant has submitted a copy of Test License on Form 29 form State Drug Controller for manufacture of Drugs for Purpose of examination, Test or Analysis. This license was valid till March 2015 only. Accordingly, the DGFT may like *ensure availability of valid Drug manufacturing license for commercial production* of the export product.

4) This issues with the approval of Director (Policy).


(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

22
05
B-04
S-No. 122

Subject: Advance Authorization application from M/s. Hindustan Polyamides & Fibres Ltd. for the import of raw material against the export of Cyclamen Aldehyde - Pure

Ref: U.O. No. 01/82/050/1245/AM15/DES-III/945 dated 1.1.2015

M/s. HPL Additives Ltd. have submitted present application for the import of raw material against the export of Cyclamen Aldehyde - Pure

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Cyclamen Aldehyde - Pure	1 kg	1. Cuminique Aldehyde	1.275 kg ✓
		2. Propionaldehyde/ Propanal	0.500 kg ✓
		3. 5% Palladium on Carbon Catalyst	0.0021 kg

This issues with the approval of competent authority.

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikaram singh, FTDO (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Dept. of C&PC U.O. No. 14010/90/2011-CH-II dated 09.9.2015



05
B-05.

F. No.35011/518/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated the January 15, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures about request of M/s Micro Labs Ltd, Bangalore.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/322/AM-16/DES-3/550 dated the 09/07/2015 vide which application from M/s. Micro Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of (1) Amoxycillin 125mg/5ml + Flucloxacillin 125mg/5ml Oral Suspension, (2) Amoxycillin 250mg + Flucloxacillin 250mg Capsules and (3) Ampicillin 250mg + Flucloxacillin 250mg Capsules. This department has examined the matter and following norms are furnished:-

Sl. No.	Description of Export product	Sl. No.	Raw materials to be Imported	
			Description	Quantity
1	Amoxycillin 125 mg/5ml + Flucloxacillin 125 mg/5ml Oral Suspension (100ml bottle)	1	Amoxycillin trihydrate	3.012 gm per bottle
		2	Flucloxacillin Sodium	2.752 gm per bottle
2	Amoxycillin 250 mg + Flucloxacillin 250 mg Capsules	1	Amoxycillin trihydrate	292.68 mg per Capsule
		2	Flucloxacillin Sodium	267.34 mg per Capsule
3	Ampicillin 250 mg + Flucloxacillin 250 mg Capsules	1	Ampicillin Trihydrate	294.410 mg per Capsule
		2	Flucloxacillin Sodium	267.34 mg per Capsule

2. This issues with the approval of competent authority.


18.1.16
(Raj Kumar)

Under Secretary to the Government of India
Phone:- 23071162

3/2016
19/1/16
Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi